



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:30 AM**

**THE DIVISION BENCH-I AND SINGLE BENCH OF  
HONOURABLE MR. JUSTICE SUMAN SHYAM WILL  
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">WP(C)/4124/2024</a> CAVT. NO.07522/024,	THE CENTRAL BOARD OF SECONDARY EDUCATION AND 2 ORS. <b>Versus</b> SH. JAGADISH BARMAN AND 2 ORS.	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	DR G J SHARMA MS B BORA(R-1) DY.S.G.I. FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024

20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>- FOR ORDERS -</b>			
1 <a href="#">PIL/70/2021</a>	ARUN NARZARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, BTC SC, FOREST

2	<a href="#">PIL/30/2023</a>	WE FOR GUWAHATI FOUNDATION AND 2 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM
		<b>Versus</b>		
		THE STATE OF ASSAM AND 23 ORS.		MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
3	<a href="#">PIL/79/2023</a>	TAREK AKHTAR ANSARI AND 3 ORS.	MD. I HUSSAIN MD. I HUSSAIN	SC, ELEM. EDU GA, ASSAM
		<b>Versus</b>		
		THE STATE OF ASSAM AND 8 ORS	H M S ELAHI MR. ALOMGEER	SC, SEC. EDU.
4	<a href="#">PIL/82/2023</a>	KAMRUL HUSSAIN MAZARBHUIYA	MR. A M BARBHUIYA	SC, P AND R.D. GA, ASSAM
		<b>Versus</b>		
		THE STATE OF ASSAM AND 18 ORS	MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
5	<a href="#">I.A.(Civil)/3620/2023</a> in WA/11408/2023	NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. D SAHU MR. R S MISHRA	SC, GST
		<b>Versus</b>		
		IQUBAL SINGH AND ANR.		
	<b>WITH</b> <a href="#">WA/11408/2023</a> (Filing Number)	NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. D SAHU	
		<b>Versus</b>		
		IQUBAL SINGH AND ANR. B		
	<b>WITH</b> <a href="#">I.A.(Civil)/14788/2023</a> (Filing Number)	NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. D SAHU	
		<b>Versus</b>		
		IQUBAL SINGH AND ANR. B		
6	<a href="#">WA/88/2024</a>	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR.	MS. R B BORA	MR. R K D CHOUHDURY (R-16) MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)
		<b>Versus</b>		
		JITEN DAS AND 15 ORS.		
	<b>WITH</b> <a href="#">I.A.(Civil)/824/2024</a> in WA/88/2024	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR.	MS. R B BORA	MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)
		<b>Versus</b>		
		JITEN DAS AND 15 ORS.		

7	<a href="#">Review.Pet./97/2024</a> IN WA/143/2024 (D/O)	ASIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM SC, REVENUE SC. WATER RESOURCE DEPTT. SC, FINANCE
8	<a href="#">Cont.Cas(C)/184/2024</a>	BHUPENDRA SINHA AND 3 ORS. <b>Versus</b> Dr. RAVI KOTA AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	MR. D NATH(R-2) MS. N BARMAN(R-2) O ASSUMI(R-2)
9	<a href="#">WA/212/2024</a> CAVT. NO.05282/024, CAVT./528/2024	KRISHNA BALA ADHIKARY <b>Versus</b> PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1971/2024</a> in WA/212/2024	KRISHNA BALA ADHIKARY <b>Versus</b> PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
10	<a href="#">WA/285/2024</a> FIXED	M/S RAMA K GUPTA AND COMPANY <b>Versus</b> THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR G N SAHEWALLA (R-3) SC, P AND R.D. MR M SAHEWALLA(R-3) MR H K SARMA(R-3) MS K BHATTACHARYYA(R-3) MS K SARMA(R-3)
11	<a href="#">I.A.(Civil)/870/2024</a> in WA/2293/2024	THE STATE OF ASSAM AND ORS <b>Versus</b> SAIFUL ISLAM	MR. N J KHATANIAR SC, EDU	GA, ASSAM MR. M KHAN (r-1) MS J AKTAR (r-1) K MAINUDDIN (r-1)
	<b>WITH</b> <a href="#">WA/2293/2024</a> (Filing Number)	The State Of Assam And 2 Ors <b>Versus</b> Saiful Islam And 3 Ors	MR. NAYAN JYOTI KHATANIAR	
12	<a href="#">I.A.(Civil)/882/2024</a> in WA/1610/2024	UNION OF INDIA AND ORS <b>Versus</b> SH. ZUITHANGA AND ORS	MR. S C KEYAL	DY.S.G.I. GA, MIZORAM
	<b>WITH</b> <a href="#">WA/1610/2024</a> (Filing Number)	The Union Of India And2 Ors <b>Versus</b> Sh Zuithanga E	SUBHASH CHANDRA KEYAL	
13	<a href="#">I.A.(Civil)/1100/2024</a> in WA/2246/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> HEMANTA KUMAR RAJA	MR. N J KHATANIAR	GA, ASSAM
	<b>WITH</b> <a href="#">WA/2246/2024</a> (Filing Number)	THE STATE OF ASSAM AND ANR <b>Versus</b> HEMANTA KUMAR RAJA	MR. N J KHATANIAR	
14	<a href="#">I.A.(Civil)/1166/2024</a> in WA/4213/2024	THE FOOD CORPORATION OF INDIA AND 2 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH	MRS. R BORBORA MS. N DEY MR K KALITA
	<b>WITH</b> <a href="#">WA/4213/2024</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS <b>Versus</b> M/S NIT TRADERS F	MR B K SINGH	
15	<a href="#">I.A.(Civil)/2313/2024</a> in PIL/38/2023	TAPAN TIMUNG <b>Versus</b> ANUPAM NIRMAN PVT LTD	MR. A I KATHAR MR. A RONGPHAR SC, NH DEPARTMENT	SC, PWD ROAD SC, K A A C
	<b>WITH</b> <a href="#">PIL/38/2023</a>	TAPAN TIMUNG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR MR. A RONGPHAR	SC, PWD SC, K A A C
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
16	<a href="#">WA/461/2023</a>	THE UNION BANK OF INDIA AND 5 ORS. <b>Versus</b> MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI

WITH  
[I.A.\(Civil\)/2457/2023](#)  
in WA/461/2023

THE UNION BANK OF INDIA AND 5 ORS. MR. M SHARMA  
**Versus** MS. S YASMIN  
MANISH PURKAYASTHA @ MONISH  
PURKAYASTHA

**- FOR FRESH ADMISSION WITHOUT STAY/BAIL -**

- 17 [WA/30/2024](#) THE GAUHATI UNIVERSITY AND 2 ORS. MR. P J PHUKAN MR. D SARMAH  
CAVT./946/2023 **Versus** MR. ARIF AHMED S. J. SAHARIAH  
RIAZUL HAQUE AND 10 ORS. SC, G U B. D. KAKATI  
FOR CAVEATOR
- 18 [PIL/44/2024](#) KAILEN DAOLAGUPU AND 13 ORS MR B D DAS GA, ASSAM  
B/O **Versus** MR H K SARMA DY.S.G.I.  
THE STATE OF ASSAM AND 5 ORS (F) MR. D THAOSEN  
MR J LOTHAN
- 19 [WA/111/2024](#) THE FOOD CORPORATION OF INDIA AND MR B K SINGH MRS. R BORBORA  
3 ORS. MR D AKRAM MR. R K D CHOUDHURY,  
**Versus** HI SPEED LOGISTICS PVT LTD AND 2 ORS DY. SGI, (R- 2 AND 3)  
MS. N DEY
- 20 [WA/206/2024](#) FOOD CORPORATION OF INDIA AND 4 MR. P K ROY MS J.S. DAS  
ORS. MR. S K CHAKRABORTY  
**Versus** MRS. A CHAKRABORTY  
SURESH KUMAR AGRWAL E MS. M DUTTA
- 21 [WA/262/2024](#) THE STATE BANK OF INDIA AND 2 ORS MR P BHARADWAJ MR G GOSWAMI  
CAVT./539/2024 **Versus** MR. M K CHOUDHURY FOR CAVEATOR  
OLYMPIA ROY AND ANR MR. M SARMA
- 22 [WA/263/2024](#) RUPAN MAZUMDER MR. H A TALUKDAR  
**Versus** MR. H A TALUKDAR
- 23 [WA/307/2024](#) THE UNION OF INDIA AND 4 ORS MR. M NATH GA, ASSAM  
BIBHU BHUSAN DEB ROY MR. D P BORAH  
**Versus** THE STATE OF ASSAM AND ANR MR. A BHATTACHARJEE  
D J CHAKMA

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

- 24 [PIL/41/2021](#) INDRAJIT CHAKMA MS. D GHOSH ASSTT.S.G.I.  
**Versus** MS N DEKA GA, AP  
THE UNION OF INDIA AND 6 ORS MR SAURADEEP DEY
- 25 [WA/367/2023](#) BIKASH DEY AND 5 ORS. MS B DEVI MR. S K GHOSH (r-9)  
**Versus** MS. S BORA MR. P N GOSWAMI, SC, ENVIRONMENT & FOREST  
THE STATE OF ASSAM AND 8 ORS. MR. P BORAH DEPTT.  
MR. N DAS, GA, ASSAM (R-4,5,7)  
MS. M D BORAH, SC, INDUSTRIES DEPTT.  
MS F AHMED (r-9)  
MS. R BORA, SC, AGRICULTURE DEPTT.  
SC, PCB
- 26 [PIL/12/2024](#) GITIKA BHATTACHARJYA AND 12 ORS MR. R P SARMAH GA, ASSAM  
**Versus** MR. D DOLEY MR R DHAR, SC, PWD  
UNION OF INDIA AND 7 ORS MS A DEKA DY.S.G.I.
- 27 [WA/97/2024](#) APURBA KUMAR HAZARIKA MR. T J MAHANTA SC, GMC  
**Versus** MR. S N TAMULI  
THE STATE OF ASSAM AND 2 ORS MS. P K ZANNAT  
MS. A BEGUM  
MS P DEKA
- 28 [WA/135/2024](#) SHASHINDRA NATH BAISHYA MR. S BISWAKARMA SC, APSC  
**Versus** MR. S BISWAKARMA MR. H R DAS (R-10)  
THE STATE OF ASSAM AND 9 ORS. MS G DAS SC, WPT AND BC  
MR T DAS  
R. CHAUHAN  
MS A CHOPHY
- 29 [WA/192/2024](#) M/S DEHING PART 1 FISHERY CO MR. S BANIK GA, ASSAM  
OPERATIVE SOCIETY LTD MS F BEGUM SC, FISHERY  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

30	<a href="#">WA/214/2024</a> CAVT. NO.05842/024, CAVT./584/2024	CHARAN RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MR H DAS MR Y. BARBHUIYA	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR
31	<a href="#">WP(C)/1739/2024</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> DHANYA KANTA BORA	MRS. R DEVI	
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
32	<a href="#">WP(C)/3126/2015</a> FIXED	UNION OF INDIA and ANR. <b>Versus</b> M.E.S. NO 214326 HSRI BISHWAJIT HAZARIKA	MR.S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I) MR.H K DAS MRS.S BORA ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI
33	<a href="#">C.Ex.App./3/2023</a>	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	MR. S SHARMA
34	<a href="#">WP(C)/5797/2023</a> CAVT. NO.08912/023, CAVT./891/2023 (D/O)	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS <b>Versus</b> DR. KARABI KALITA AND ANR	MR. P KALITA (P-5) MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
<b>WITH</b>				
35	<a href="#">Cont.Cas(C)/103/2024</a>	DR. KARABI KALITA <b>Versus</b> DR. BIJOY DEKA	MR. K N CHOUDHURY MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. P KALITA
36	<a href="#">WP(C)/6773/2023</a>	HARSHIT PATHAK <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. B CHAKRAVARTY(CGC) MR. B CHAKRAVARTY(CGC) DY.S.G.I.
37	<a href="#">WP(C)/2303/2024</a>	SUNIRMAL BATTACHARJEE AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. K GOGOI DY.S.G.I. SC, HEALTH AND F W
<b>WITH</b>				
38	<a href="#">WP(C)/7348/2023</a>	SEEMA CHAKRABORTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
<b>WITH</b>				
39	<a href="#">WP(C)/2344/2024</a>	PANKAJ KUMAR DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	MR. D J DAS.(R-2) DY.S.G.I. SC, HEALTH
<b>WITH</b>				
40	<a href="#">WP(C)/2399/2024</a>	PRANJITA BARUAH KALITA AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA	DY.S.G.I. SC, HEALTH AND F W
<b>HEARING</b>				
41	<a href="#">C.Ex.App./9/2019</a>	PURBANCHAL CEMENT LIMITED <b>Versus</b> THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
42	<a href="#">C.Ex.App./10/2019</a>	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S. PAN PARAG INDIA LTD.,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL

43	<a href="#">C.Ex.App./15/2019</a>	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX <b>Versus</b> DHARAMPAL SATYAPAL LTD.	MR. S C KEYAL	DR. A SARAF MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA
44	<a href="#">PIL/79/2019</a> WITH PIL/78/2019, PIL/77/2019, PIL/76/2019, REVIEW PET./198/2019 (ALL D/O)	AJIT KR. BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM MR. S K DEKA (R-5) MR A ATREYA (R-5) MS. P P DAS (R-5) MS. G GOSWAMI MS. G GOSWAMI (R-5) ASSTT.S.G.I.
45	<a href="#">WA/361/2022</a> CAVT. NO.13312/022, CAVT./1331/2022	M/S GAURIPUR COOP <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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21)	MR. P P BARUAH	13-09-2024	To	20-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/472/2024</a>	DIPAK CH. NATH AND 5 ORS. <b>Versus</b> MAMATA HOJAI	MR. J PATOWARY	
2	<a href="#">Cont.Cas(C)/476/2024</a>	POMPEE SINHA <b>Versus</b> SURANJANA SENAPATI,	MR. B PURKAYASTHA J.P. BARUAH	
3	<a href="#">WP(C)/2005/2024</a> FIXED	SAJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
4	<a href="#">WP(C)/3388/2024</a> B/O	PRITI BHAJAN BYAKTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU GA, ASSAM
5	<a href="#">WP(C)/3493/2024</a> FIXED	TALEBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
6	<a href="#">WP(C)/3723/2024</a> FIXED	BIPIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
7	<a href="#">WP(C)/3957/2024</a>	KIRAN KUMAR SARMAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
8	<a href="#">WP(C)/4081/2024</a> B/O	NIKITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTHIA	MR SISHIR DUTTA(R-3,4,5) MR. S DUTTA(R-3,4,5) MR S DUTTA(R-3,4,5) DY.S.G.I. SC, HEALTH
9	<a href="#">WP(C)/4363/2024</a> FIXED	AKLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR J. B. CHOUDHURY	SC, ELEM. EDU SC, AG SC, FINANCE
10	<a href="#">WP(C)/4514/2024</a>	FORHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, ELEM. EDU
11	<a href="#">WP(C)/4516/2024</a>	SHOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, ELEM. EDU

12	<a href="#">WP(C)/4517/2024</a>	JANAKI KUMAR SHARMAH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M NATH MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, SEC. EDU. SC, FINANCE DEPTT.
13	<a href="#">WP(C)/4530/2024</a> FIXED	NURUL ISLAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
14	<a href="#">WP(C)/4545/2024</a>	KHALEDA ZIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
15	<a href="#">WP(C)/4547/2024</a>	PRAGYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	SC, SEC. EDU.
16	<a href="#">WP(C)/4558/2024</a>	PROBIN DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
17	<a href="#">WP(C)/4561/2024</a>	MD. IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAİN MR C PHUKAN MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU
18	<a href="#">WP(C)/4564/2024</a>	ASHOK SINGH <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA MS M ROY	SC, T U DY.S.G.I.
19	<a href="#">WP(C)/4565/2024</a>	NIZAM UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	SC, ELEM. EDU SC, FINANCE
20	<a href="#">WP(C)/4569/2024</a>	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	SC, SSUHS SC, HEALTH
21	<a href="#">WP(C)/4573/2024</a>	ZAHANARA BEGUM @ JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD A HUSSAIN MR. K ALOM MR. T ISLAM	SC, ELEM. EDU GA, ASSAM
22	<a href="#">WP(C)/4580/2024</a>	SUTAPA DEB DEY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, PNB SC, N C HILLS SC, FINANCE
23	<a href="#">WP(C)/4581/2024</a>	NIZAM UDDIN LASKAR <b>Versus</b> GAUHATI UNIVERSITY AND ANR <b>ADMISSION</b>	MR. M H RAJBARBHUIYAN MRS R CHETRI	SC, G U
24	<a href="#">WP(C)/6773/2021</a> PART-HEARD	RAJIV KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
25	<a href="#">WP(C)/1448/2024</a> PART-HEARD	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2358/2024</a> in WP(C)/1448/2024	MAINUL ISLAM, <b>Versus</b> MD.MAINUL ISLAM	MR J ABEDIN MR J ISLAM	MR M H CHOUDHURY SC, SEC. EDU.
26	<a href="#">WP(C)/4860/2016</a>	MAKBUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)

27	<a href="#">WP(C)/4045/2017</a>	ST. XAVIER'S JUNIOR COLLEGE <b>Versus</b> THE ASSAM HIGHER SECONDARY EDUCATION COUNCIL and 4 ORS.	MR.M K CHOUDHURY MS.P BARUAH MR.A CHOUDHURY MR.T N SRINIVASAN MR.M BARUAH	MS.N MODI(R-4) MR.U J SAIKIA(SC, AHSEC) MR.N KALITAR-4 MR.S DUTTA(Sr.Adv.)(R-4) MR.S R BORUAH(Jr. GA, Assam) MR.S DUTTA(R-4) MR.C SHARMA(R-4) SC, EDUCATION
	<b>WITH</b>			
28	<a href="#">WP(C)/4006/2017</a>	MD. GOLMAHMUD ALI and 31 ORS. <b>Versus</b> THE ASSAM HIGHER SECONDARY EDUCATION COUNCIL and 4 ORS.	MR.I CHOWDHURY MR.R DHAR MR.S SHARMA MR.A K BARUAH MR.S BISWAKARMA MR.N N UPADHAYA	MS.N MODI(R-5) MR.S DUTTA Sr.Adv.R-5 MR.S R BORUAH(Jr. GA, Assam) MR.S DUTTA(R-5) MR.C SHARMA(R-5) SC, HIGHER EDUCATION SC, HIGHER EDU
29	<a href="#">WP(C)/3877/2018</a>	SMTI. DULUMANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	
30	<a href="#">WP(C)/917/2019</a> WP(C) 4701/14 (D/O) WP(C) 4786/19 (D/O)	RANU DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	MR. M U MONDAL (R5) MR. R SARMA MS. N NASRIN (R5) MR. S ROY (R-5) MR. M H LASKAR (R-5) MD. I H KHAN (R5) M. HOSSAIN (R-5) SC, EDU MR. H S BARUAH
	<b>WITH</b>			
31	<a href="#">Review.Pet./39/2019</a>	SMTI RANU DEVI <b>Versus</b> SMTI REEMA BARUAH AND 4 ORS	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. M U MONDAL (R1) MS. N NASRIN (R1) MD. I H KHAN (R1) SC, EDU
32	<a href="#">WP(C)/4225/2019</a> FIXED	SANKAR RANJAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. D NANDI MR. U K NAIR MR. S K DAS MR. M P SARMA	MS P SARMAH SC, SEC. EDU.
	<b>WITH</b>			
33	<a href="#">WP(C)/2847/2019</a>	SANKAR RANJAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. N SHYAMAL MR. U K NAIR	DR. B AHMED (R-5) MR. M K CHOUDHURY (r-5) MR. N HAQUE (R-5) MR. A BARKATAKI (r-5) MR. I ALAM (SC, NCTE, R- 8) MR K UDDIN (R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA MR M HUSSAIN MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT.) MR S A BARBHUYAN SC, SEC. EDU.
34	<a href="#">WP(C)/5312/2021</a> FIXED	SMTI. MONIKA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR A W AMAN MR. M R SODIAL MR S T ADNAN MS S Z HAYAT	
35	<a href="#">WP(C)/1095/2022</a>	BULA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC

36	<a href="#">WP(C)/5620/2022</a> FIXED	SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) SC, SSA
37	<a href="#">WP(C)/5699/2022</a>	MANIKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
38	<a href="#">WP(C)/936/2023</a>	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA (E) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU.
39	<a href="#">WP(C)/5032/2023</a> FIXED	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, HIGHER EDU
40	<a href="#">WP(C)/6241/2023</a> WP(C) 3257/23 (D/O)	DIBAKAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI (R4) MRS. M BARMAN (R4) MR K K MEDHI SC, RABINDRA NATH TAGORE UNIVERSITY
	<b>WITH</b>			
41	<a href="#">WP(C)/7224/2023</a>  CAVT. NO. 13242/023,	DIBAKAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR
42	<a href="#">WP(C)/2405/2024</a>	DR. D KOTESWARA RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY (R- 1,2) SC, NIT
43	<a href="#">WP(C)/2406/2024</a>	TARANI KANTA NATH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, FINANCE SC. EDUCATION.
44	<a href="#">WP(C)/2776/2024</a> FIXED	DR. MADHAB SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
	<b>WITH</b>			
45	<a href="#">WP(C)/3058/2024</a>	DHANASHREE KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, BTC SC, U G C
46	<a href="#">WP(C)/3624/2024</a>	NIPEN GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. A HASSAN MR. D RABHA	SC, AG (A AND E) MR B DEURI SC, SEC. EDU. GA, ASSAM SC, FINANCE
47	<a href="#">WP(C)/3626/2024</a>	ANJALI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. A HASSAN MR. D RABHA	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, GA, ASSAM SC, FINANCE
		<b>ORDERS</b>		
48	<a href="#">MC/21/2024</a> B/O, WITH WP(C) 4477/2022 (D/O) in I.A.(Civil)/1217/2024 <b>WITH</b> <a href="#">I.A.(Civil)/1217/2024</a>	MD. TARIQUEL ISLAM <b>Versus</b> HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.
		MD. TARIQUEL ISLAM <b>Versus</b> HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.

49	<a href="#">Review.Pet./105/2024</a> IN WP(C) 1641/16 (D/O)	THE STATE OF ASSAM AND ANR. <b>Versus</b> SHYAMAL DUTTA	MR. D SAIKIA MR. R MAZUMDAR MR. A PHUKAN	MR H GUPTA
50	<a href="#">Review.Pet./129/2024</a> WITH WP(C) 3048/2023(D/O), FIXED	ARUP KAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
51	<a href="#">Review.Pet./130/2024</a> WITH WP(C) 3051/2023(D/O), FIXED	ARJUARA BEGUM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
52	<a href="#">I.A.(Civil)/1513/2024</a> FIXED in WP(C)/1623/2024 <b>WITH</b> <a href="#">WP(C)/1623/2024</a> CAVT. NO. 03202/024,	TAPESWARI BARO, <b>Versus</b> THE STATE OF ASSAM AND 7 ORs  RUNUMI PRIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	A BORO   MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC  SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
53	<b>WITH</b> <a href="#">Cont.Cas(C)/258/2024</a>	TAPESWARI BARO <b>Versus</b> JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2)
54	<a href="#">I.A.(Civil)/2345/2024</a> FIXED in WP(C)/3116/2024 <b>WITH</b> <a href="#">WP(C)/3116/2024</a>	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA  MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.  GA, ASSAM SC, SEC. EDU.
55	<b>WITH</b> <a href="#">WP(C)/3949/2024</a>	GANESH CHANDRA KAKATI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
56	<b>WITH</b> <a href="#">WP(C)/4017/2024</a>	KUMUD PRASAD DEKA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
57	<b>WITH</b> <a href="#">WP(C)/4018/2024</a>	GEETALI NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
58	<b>WITH</b> <a href="#">WP(C)/4019/2024</a>	KUMUD KAKATY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
59	<b>WITH</b> <a href="#">WP(C)/4021/2024</a>	DULAL GOHAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
60	<b>WITH</b> <a href="#">WP(C)/4022/2024</a>	BIMAL CHANDRA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
61	<b>WITH</b> <a href="#">WP(C)/4024/2024</a>	ANJAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
62	<b>WITH</b> <a href="#">WP(C)/4041/2024</a>	ANUPAM BORTHAKUR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.

63	<b>WITH</b> <a href="#">WP(C)/4165/2024</a>	INTAZ ALI MONDAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
64	<b>WITH</b> <a href="#">WP(C)/4235/2024</a>	NABIN CHANDRA DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
65	<a href="#">I.A.(Civil)/2570/2024</a> in Cont.Cas(C)/37/2024	ABDUL MOTALIB <b>Versus</b> BISWARANJAN SAMAL AND ANR	MR. N HAQUE MR K UDDIN	
	<b>WITH</b> <a href="#">Cont.Cas(C)/37/2024</a>	ABDUL MOTALIB <b>Versus</b> BISWARANJAN SAMAL	DR. B AHMED MR K UDDIN MR. A K AZAD	MR D KALITA MR. D NATH
66	<a href="#">WP(C)/2576/2024</a>	SUBODH KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR S SARMAH	MS J KALITA(R-5) MR S SARMAH(R-6) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/2371/2024</a>	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">Crl.Rev.P./423/2013</a> WITH LCR 3 FILES	TEPESWAR DAS and 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.A ALAM	
3	<a href="#">Crl.Pet./810/2019</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
4	<a href="#">Crl.Pet./385/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	DAWAR WASHIM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	MR. R DE (R-2) MR. P NEOG (R-2) PP, ASSAM
5	<a href="#">Crl.Pet./1345/2023</a>	ANUJ KUMAR GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
6	<a href="#">Crl.Rev.P./511/2022</a> FIXED	INDRAJIT MAZUMDAR <b>Versus</b> SATABDI GHOSH MAZUMDAR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	
7	<a href="#">Crl.Pet./1347/2022</a> B/O	JYOTIRMOY LAHKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH MR. M ALOM	MR. A ALAM MR. M ALAM PP, ASSAM
8	<a href="#">WP(C)/5219/2022</a> B/O	BADRUL HAQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY	SC, SEC. EDU.
9	<a href="#">Crl.Pet./159/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	KHAIRUL HOQUE TALUKDAR AND 4 ORS <b>Versus</b> ABDUL HANNAN AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. A M S MAZUMDER (r-1) PP, ASSAM
10	<a href="#">Crl.Pet./239/2023</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	PULIN CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A D CHOUDHURY MS G SWAMI	PP, ASSAM MS. M M KATAKEY MR. D GOGOI (SC, FOREST DEPTT.)

11	<a href="#">Crl.Rev.P./286/2023</a> FIXED	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	MOTIUR RAHMAN (R-2) MR. A S TAPADER (R-2) PP, ASSAM
12	<a href="#">Crl.Rev.P./345/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BHABEN KUMAR <b>Versus</b> RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
	<b>WITH</b>			
13	<a href="#">Crl.Rev.P./167/2024</a>	RINTI DEKA <b>Versus</b> MR. BHABEN KUMAR	MS. B BHUYAN	
14	<a href="#">Crl.Rev.P./400/2023</a> FIXED	CAMBRIDGE EDUCATION TRUST <b>Versus</b> HARI DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
	<b>WITH</b>			
15	<a href="#">Crl.Rev.P./401/2023</a>	CAMBRIDGE EDUCATIONAL TRUST <b>Versus</b> KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
	<b>WITH</b>			
16	<a href="#">Crl.Rev.P./402/2023</a>	CAMBRIDGE EDUCATION TRUST <b>Versus</b> KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
17	<a href="#">Crl.Pet./913/2023</a> WITH LCR 1 FILE(SCANNED COPY)	SHYAMALIDEV ROY @ SHILPI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA	MR. A M BORA (r-2) MR. D K BAIDYA (r-2) MS. C CHOUDHURY (r-2) MR. V A CHOWDHURY (r-2) MR. M S HUSSAIN PP, ASSAM
18	<a href="#">Crl.Pet./968/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	MD. RYADULLA @ RYADULLA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	MR. A AHMED U U KHAN PP, ASSAM
19	<a href="#">Crl.Pet./1088/2023</a>	MOTIUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	MR H R A CHOUDHURY(R-4) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-3) MR. R A CHOUDHURY(R-4) J M SULAIMAN(R-4) PP, ASSAM
20	<a href="#">Crl.Pet./1096/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MD ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR D TALUKDAR (r-2) MR P CHOUDHURY (r-2) MS B GOSWAMI (r-2) MS P SAIKIA (r-2) PP, ASSAM
21	<a href="#">WP(C)/6292/2023</a> B/O	ASKAR ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. J AHMED (R-7,8,9) SC, AG MS A HUSSAIN (R-7,8,9) R BEGUM (R-7,8,9) H G DAISY (R-7,8,9) SC, SEC. EDU. SC, SSA SC, FINANCE
22	<a href="#">WP(C)/6370/2023</a> B/O	CHAMPA KHERKATARY AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU SC, BTC
23	<a href="#">WP(C)/6978/2023</a> B/O	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR P W A MAJUMDAR	GA, ASSAM SC, SEC. EDU.
24	<a href="#">Crl.Pet./43/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	M/S NEST FARM AND 4 ORS <b>Versus</b> CHANDA DEVI DUGAR	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	MR. S K AGARWAL MS. M AGARWAL



25	<a href="#">Crl.Pet./55/2024</a> FIXED	SANJIVE NARAIN <b>Versus</b> MANOJ KUMAR BORAH	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA MR. DEBANUJ DUTTA
	<b>WITH</b>			
26	<a href="#">Crl.Pet./1322/2023</a>	SANJIVE NARAIN <b>Versus</b> ROMEN DUTTA	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. K K DUTTA MR. B GOGOI MR. P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
27	<a href="#">Crl.Pet./114/2024</a> WITH LCR 1 FILE(SCANNED COPY)	SUMAN DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	MR. DILIP DEY (R-2) PP, ASSAM
28	<a href="#">Crl.Rev.P./163/2024</a> FIXED	TOLARAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
29	<a href="#">Crl.Pet./182/2024</a> FIXED	HMINGTHANZAMI AND ANR <b>Versus</b> UNION OF INDIA	MS S S ZIA	SC, DRI MR. S C KEYAL
30	<a href="#">Crl.A./233/2024</a> FIXED	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/692/2024</a> <b>in</b> CrI.A./233/2024	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
31	<a href="#">Crl.Rev.P./234/2024</a> B/O	HARI SANKAR NATH <b>Versus</b> SMTI. PINKI NATH	MR N N UPADHYAYA MR. B B KAKATI	MR. R ALI MR. M Z SHAH
32	<a href="#">Crl.Rev.P./272/2024</a> B/O	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
33	<a href="#">Crl.Pet./299/2024</a>	NATIONAL INVESTIGATION AGENCY <b>Versus</b> THE DEPUTY DIRECTOR, UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI)	MR. R K D CHOUDHURY	MR. K GOGOI
34	<a href="#">Crl.Pet./503/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O	ABDUL KALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
35	<a href="#">Crl.Pet./548/2024</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	KRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
36	<a href="#">Crl.Pet./848/2024</a> FIXED	CANARA BANK <b>Versus</b> THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
<b>ORDERS</b>				
37	<a href="#">Crl.L.P./50/2023</a> WITH OFFICE NOTE, LCR 1 FILE, B/O <b>in</b> CrI.A./13021/2023	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	MR M RANA (r-2) MR M.HOQUE (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./13021/2023</a> (Filing Number)	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR. A ROSHID	
38	<a href="#">Crl.Pet./185/2023</a> B/O	MOKUDDAS ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MS. T NESSA	PP, ASSAM
39	<a href="#">I.A.(Crl.)/210/2023</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED <b>in</b> CrI.A./15/2023	DIMBESWAR GHATOWAR, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./15/2023</a>	DIMBESWAR GHATOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
40	<a href="#">Cont.Cas(C)/240/2023</a> B/O	ALTAF HUSSAIN CHOUDHURY <b>Versus</b> SURANJAN SENAPATI, ACS	MRS A BUJARBARUAH	MR B KAUSHIK
41	<a href="#">Cont.Cas(C)/331/2023</a>	JAYANTA SAIKIA AND 3 ORS <b>Versus</b> DR BIJOYA CHOUDHURY, IAS AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	MR P NAYAK(R-5) MS H TERANGPI(R-2) MR A CHALIHA(R-5)
42	<a href="#">I.A.(Crl.)/1112/2023</a> WITH OFFICE NOTE, FIXED in Crl.A./11352/2023 <b>WITH</b> <a href="#">Crl.A./11352/2023</a> (Filing Number)	SUJIT KOIRI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
43	<a href="#">Crl.Pet./1132/2023</a> WITH LCR 1 FILE(SCANNED COPY), (MP/MLA MATTER)	SUJIT KOIRI <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
44	<a href="#">Cont.Cas(C)/167/2024</a>	JIGNESH MEVANI @ JIGNESH N. MEVANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHETRI	MR. K GOGOI(R-5) MR. D UPAMANYA(R-5)
45	<a href="#">Crl.Rev.P./237/2024</a> FIXED	GITALI BORDOLOI DAS <b>Versus</b> NARAYAN KONWAR AND ORS.	MR. DILIP DEY	PP, ASSAM
46	<a href="#">Cont.Cas(C)/331/2024</a>	KULDIP SINGH WADHWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN MR A I TALUKDAR	
47	<a href="#">Cont.Cas(C)/353/2024</a> B/O	GEETASHREE DAS <b>Versus</b> MAMATA HOJAI MISS MALATI BEPARI <b>Versus</b> NARAYN KONWAR, IAS AND ANR	MR I HAQUE	
48	<a href="#">I.A.(Crl.)/464/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED in Crl.Pet./110/2020 <b>WITH</b> <a href="#">Crl.Pet./110/2020</a>	SMTI MAKANI BARMAN, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A DAS MR. A DAS	PP, ASSAM
49	<a href="#">Crl.Pet./690/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SMTI MAKANI BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS M BARMAN MR. A DAS	MR. A T SARKAR MR. T AHMED PP, ASSAM PP, ASSAM
50	<a href="#">Bail.Appln./2026/2024</a> BY SLIP	SOFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	
51	<a href="#">CRL.A(J)/70/2022</a> 2 Y 4 M 0 D :WITH LCR 4 FILES, P.B.-1, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/354/2024</a> in CRL.A(J)/70/2022	SMTI. SAIRA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR D BANERJEE MS M BOSE MS. R DEVI	PP, ASSAM
		<b>HEARING</b>		
51	<a href="#">CRL.A(J)/70/2022</a> 2 Y 4 M 0 D :WITH LCR 4 FILES, P.B.-1, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/354/2024</a> in CRL.A(J)/70/2022	SUNIL YADAV <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
52	<a href="#">Crl.Rev.P./328/2023</a> WITH LCR 3 FILES, B/O	SUNIL YADAV <b>Versus</b> THE STATE OF ASSAM, KHALILUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A SAHAD MR. ARIF AHMED MR. M H ALI	PP, ASSAM MR. N K DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH AT AIZAWL.]**

**COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY AT COURT NO. 4 (FIRST FLOOR)]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">I.A.(Civil)/2594/2024</a> CAVT. NO.07202024,117800006042/024, in Review.Pet./9439/2024	SHABUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B SHARMA MR S SHARMA MR. M HASSAN	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. FOR CAVEATOR
	<b>WITH</b> <a href="#">Review.Pet./9439/2024</a> (Filing Number)	SHABUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS B	MR. M HASSAN	
2	<a href="#">I.A.(Civil)/2595/2024</a> CAVT. NO.07202024,117800006042/024, in Review.Pet./9442/2024	M/S P AND G ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B SHARMA MR. M HASAN MR S SHARMA	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. FOR CAVEATOR
	<b>WITH</b> <a href="#">Review.Pet./9442/2024</a> (Filing Number)	M/S P AND G ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 4 ORS E	MR B SHARMA	
3	<a href="#">I.A.(Civil)/2596/2024</a> CAVT. NO.06042024,117800007202/024, in Review.Pet./9448/2024	M/S ALI BROTHERS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B SHARMA MR S SHARMA MR. M HASSAN	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. FOR CAVEATOR
	<b>WITH</b> <a href="#">Review.Pet./9448/2024</a> (Filing Number)	M/S ALI BROTHERS <b>Versus</b> THE UNION OF INDIA AND 4 ORS A	MR B SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/7674/2019</a>	IMDADUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR P NAYAK, SC, SOIL CONSERVATION (R- 1,2,3,5)
<b>MOTION</b>				
2	<a href="#">WP(C)/715/2019</a>	BASANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N ZAMAN MR. B CHOWDHURY MR. S BORA MR. A GANGULY MR T CHHETRI	SC, HEALTH
3	<a href="#">Cont.Cas(C)/473/2024</a>	RAHUL CHANDRA RAY <b>Versus</b> MANAS RANJAN AND 2 ORS.	MR. R SARMA J K ROY	
4	<a href="#">Cont.Cas(C)/474/2024</a>	SURESH RAM <b>Versus</b> SAURABH SABHLOK	MR. R DE MS. D PATHAK	
5	<a href="#">WP(C)/3689/2024</a> FIXED	SABITA NUNISA AND ANR <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS.	MR. P BORDOLOI MS M NIROLA	SC, NCHAC
6	<a href="#">WP(C)/4511/2024</a>	CHIRANJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM
7	<a href="#">WP(C)/4524/2024</a>	SUBRATA CHAKRABORTY <b>Versus</b> THE LAND PORTS AUTHORITY OF INDIA AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, AIIDC GA, ASSAM DY.S.G.I.
8	<a href="#">WP(C)/4532/2024</a>	MANASH PRATIM HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR SOHAING	GA, ASSAM
9	<a href="#">WP(C)/4537/2024</a>	JWNGTNIMA BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, AG SC, FINANCE SC, K A A C
10	<a href="#">WP(C)/4539/2024</a>	NABAJIT BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D J BORAH MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, P H E
11	<a href="#">WP(C)/4543/2024</a>	RITA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	GA, ASSAM SC, BTC

12	<a href="#">WP(C)/4554/2024</a>	MARIYAM BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER MR. A M S MAZUMDER MR. A Z AHMED	SC, AG SC, A.H and V. DEPT. SC, FINANCE
13	<a href="#">WP(C)/4566/2024</a>	JAMILA BIBI @ JAMILA BEGUM <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	SC, P AND R.D. GA, ASSAM SC, BTC
14	<a href="#">WP(C)/4567/2024</a>	KRISHNA PRASAD LASKAR AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S DEKA MS. C TALUKDAR	SC, CO OP GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/4568/2024</a>	SOUMITRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, P AND R.D. GA, ASSAM
16	<a href="#">WP(C)/4572/2024</a>	PHANIDHAR GOGOI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	DY.S.G.I.
17	<a href="#">WP(C)/4576/2024</a>	GS. NO. 180368HNTD MAHENDER SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	DY.S.G.I.
18	<a href="#">WP(C)/4579/2024</a>	RAJBIR SINGH <b>Versus</b> THE UNION OF INDIA AND ANR	MR D BANERJEE MS M BOSE	DY.S.G.I.
19	<a href="#">WP(C)/4582/2024</a>	K NARAYANAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR D BANERJEE MS M BOSE	DY.S.G.I.
20	<a href="#">WP(C)/4583/2024</a>	SATYENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM SC, FINANCE
21	<a href="#">WP(C)/4584/2024</a>	PRAMOD KUMAR TIWARI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R J SARMA	DY.S.G.I.
22	<a href="#">WP(C)/4585/2024</a>	JITU MIKIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B SARMA MR. D DAS	GA, ASSAM
23	<a href="#">WP(C)/4589/2024</a>	RASHMI REKHA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED MR S HUSSAIN	GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
24	<a href="#">I.A.(Civil)/2598/2024</a> in <a href="#">WP(C)/1077/2024</a>	BIKALPA NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR F U BARBHUIYA MS S DAS	SC, P H E SC, P H E
	<b>WITH</b> <a href="#">WP(C)/1077/2024</a>	BIKALPA NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM MR A A DEWAN (R-6,7) MR H A RASHID (R-6,7) A M RAHMAN (R-6,7) SC, P H E
<b>ADMISSION</b>				
25	<a href="#">WP(C)/7608/2017</a>	PRANITA SAIKIA <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL and 2 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MS.I KEITZAR	SC, K A A C
	<b>WITH</b> <a href="#">I.A.(Civil)/1913/2024</a> in <a href="#">WP(C)/7608/2017</a>	PRANITA SAIKIA <b>Versus</b> DONKAMUKAM TOWN COMMITTEE (DTC)	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, K A A C
26	<a href="#">WP(C)/5964/2018</a>	LALIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	MS B M BHUYAN (R4) GA, ASSAM MR. I CHOUDHURY (R4) MR. T R GOGOI (R-2,3 & 4) MR R L CHUTIA (R4)

27	<a href="#">WP(C)/1354/2019</a>	JUNALI SAIKIA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D SAIKIA	GA, ASSAM
28	<a href="#">WP(C)/2627/2019</a>	RIJU MANI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	MS. A BORA (SC, NHM)
	<b>WITH</b> <a href="#">I.A.(Civil)/2502/2022</a> in <a href="#">WP(C)/2627/2019</a>	RIJU MANI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN	SC, HEALTH
29	<a href="#">WP(C)/3501/2019</a>	PRASANTA KR. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. J ABBAS	SC, AG MR. R K TALUKDAR SC, FOREST
30	<a href="#">WP(C)/2188/2020</a>	DILIP KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MS. N S THAKURIA (r-4,5,6,7) MR R DHAR, SC, ASDC (R-2 & 3)
31	<a href="#">WP(C)/3376/2022</a> FIXED	BHOGESWAR BORA AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
32	<a href="#">WP(C)/5338/2022</a> FIXED	SMT. PRIYANKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS	SC, AG SC, PWD SC, PENSION
33	<a href="#">WP(C)/4382/2023</a> FIXED	KUMAR SANJIT KRISHNA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
34	<a href="#">WP(C)/7293/2023</a> FIXED	MANDA RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG MR. S K MEDHI (r-4) SC, P W D
35	<a href="#">WP(C)/1102/2024</a> FIXED	DR. RAJANI KANTA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, A.H and V. DEPT. DY.S.G.I. SC, BTC MS. M M KOTOKY SC, FINANCE
36	<a href="#">WP(C)/1520/2024</a> FIXED	DIBAKAR MALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, GMC
37	<a href="#">WP(C)/2211/2024</a> FIXED	AVATAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
38	<a href="#">WP(C)/2957/2024</a> FIXED	MUSLEH UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD
39	<a href="#">WP(C)/3122/2024</a> FIXED	HC/GD NO. 962333334 RAJ KISHOR SINGH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	MR M R ADHIKARI(CGC) DY.S.G.I.
40	<a href="#">WP(C)/4408/2024</a> FIXED	NO. 15474209A SEP BHUPEN RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.

**ORDERS**



41	<a href="#">Cont.Cas(C)/466/2015</a> FIXED	MD. HUSSAIN ALI <b>Versus</b> P.K. TIWARI and ORS	MR.R ISLAM MR D N SARMA S K DAS BRIG(RETD.) N DEKA	MR. D SAIKIA (R6, R-9) MR. R BORPUJARI (R6, R-9) MS.A VERMA(R-2) MR. B GOGOI(R-7) MR. D NATH (R-8) MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR P NAYAK(R-7) MR.B KALITA(R-4) MR. S DUTTA (R-9) MS.D TAMULI(R - 5) MS. N BORDOLOI (R6) MR A CHALIHA(R-7) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)
42	<a href="#">I.A.(Civil)/2346/2019</a> in WP(C)/6036/2018  <b>WITH</b> <a href="#">WP(C)/6036/2018</a>  <b>WITH</b> <a href="#">WP(C)/1639/2018</a>	ARJUL HOQUE TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  ARJUL HOQUE TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H K GOGOI  MR H K GOGOI MR. S K PANDEY	SC, HEALTH  SC, HEALTH
43	<a href="#">I.A.(Civil)/2276/2021</a> in Co.Pet./3/2015	RIJUL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HOQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	MR. S RAHMAN SC, HEALTH
44	<a href="#">I.A.(Civil)/2276/2021</a> in Co.Pet./3/2015  <b>WITH</b> <a href="#">Co.Pet./3/2015</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2575/2022</a> in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS <b>Versus</b> M/S BHURA BROTHERS (AGENCIES) AND ANR.  M/S BHURA BROTHERS AGENCIES <b>Versus</b> M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	MR G KHANDELIA MR. K DEKA  DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	DR. A SARAF  MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)  MR G KHANDELIA
45	<a href="#">Cont.Cas(C)/80/2022</a>	PADMESWAR DEKA <b>Versus</b> DIPAK BORA AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA	
46	<a href="#">Cont.Cas(C)/363/2022</a> FIXED	DR. BASANTA LASKAR <b>Versus</b> SIDDHARTH SINGH AND ANR	MR. S K SINGH MS N RAHMAN  MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
47	<a href="#">Cont.Cas(C)/702/2022</a>	PRAMOD BORAH <b>Versus</b> RAKESH KUMAR AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. I KALITA (R-4) MR. D GOGOI (R-1,2,3) MR. D GOGOI (R-1,2,3) MR. R R Gogoi (R-1,2,3)

48	<a href="#">Cont.Cas(C)/216/2024</a>	ARJUN SINGH <b>Versus</b> R.P. SINGH AND ANR.	MR S SARMAH MR. J GAUTAM MR S J CHOUDHURY	MR. B GOGOI (R-2) MR P NAYAK (R-2) MR A CHALIHA (R-2)
49	<a href="#">Cont.Cas(C)/329/2024</a>	ISLAMUDDIN AHMED AND 12 ORS <b>Versus</b> DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	
50	<a href="#">I.A.(Civil)/2386/2024</a> in WP(C)/3987/2022	RUNUMEE DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS A SAIKIA MS. U SAUD	SC, P H E
	<b>WITH</b> <a href="#">WP(C)/3987/2022</a>	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
51	<a href="#">I.A.(Civil)/2613/2024</a> in WP(C)/207/2024	NILAMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E
	<b>WITH</b> <a href="#">WP(C)/207/2024</a>	NILAMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:30 AM

**THE DIVISION BENCH II AND SPECIAL DIVISION  
BENCH WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### HEARING

1	<a href="#">PIL(Suo Moto)/1/2020</a> FIXED	XXXX <b>Versus</b> IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024

16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4518/2024</a>	SAJEDA KHATUN @ SHAJEDA BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL SYEDA ASHNA SEREEN MS S Z HAYAT MS B H SHIRIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/4520/2024</a>	SUFIA KHATOON @ SUFIA KHATUN @ SAFIA KHATUN @ SAFIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
3	<a href="#">WP(C)/4521/2024</a>	MAMATA PARBIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR. M ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/4523/2024</a>	MD. AINAL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. R SARMAH MS P SAHA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/4525/2024</a>	RAHIMA KHATUN @ RAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/4529/2024</a>	MORJINA BEGUM @ MARJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B K SEN MR F HAQUE MR. J UDDIN MR A K KHAN MR. A. HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/4551/2024</a>	ABDUL AZIZ@ A AZIZ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
8	<a href="#">WP(C)/4556/2024</a>	MD. MOSTAFA @ MOSTAFIZUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/4570/2024</a>	RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

10	<a href="#">WP(C)/4588/2024</a>	MAJIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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**ADMISSION**

11	<a href="#">WP(C)/1639/2017</a> FIXED	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
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**ORDERS**

12	<a href="#">W.P.(CrI.)/10/2024</a> PART-HEARD, B/O, WITH LCR (SCANNED COPY)	PAPPU KUMAR SAHANI <b>Versus</b> NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
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**HEARING**

13	<a href="#">WP(C)/3934/2020</a> FIXED, WITH LCR	ELIMA BIBI @ ILIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS M BARMAN MR. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/6140/2023</a>	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ALI MR. Y ALI	GA, ASSAM SC, REVENUE
2	<a href="#">WP(C)/7083/2023</a>	SANJOY DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. J KALITA MR. C DAS MR. A R KASHYAP	GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3	<a href="#">I.A.(Civil)/2605/2024</a> in Cont.Cas(C)/395/2020	HASNIN SHAMINA SAYYID <b>Versus</b> K S GOPINATH NARAYAN		
	<b>WITH</b> <a href="#">Cont.Cas(C)/395/2020</a>	HASNIN SHAMINA SAYYID <b>Versus</b> SAMIR KUMAR SINHA AND ORS	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
<b>ADMISSION</b>				
4	<a href="#">WP(C)/1096/2017</a>	SMT. GEETALI CHOUDHURY <b>Versus</b> THE SBI LIFE INS. CO. LTD. and 4 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.S S SHARMAR- 1-4 MR.B J MUKHERJEE(R- 1-4) DR.B N GOGOI(R-5)
5	<a href="#">WP(C)/1139/2017</a>	AMARIT CH. KALITA <b>Versus</b> THE ASSAM APEX WEAVER and ARTISANS CO-OP. FEDERATION LTD.ARTFED and ANR.	MRJ PAYENG MR.T DOLEY	MR.S N SARMA(R- 1&2) MR.K KALITAR- 1and2 MS.P KHOUND(R- 1&2) MR.A JAHID(R- 1&2) MR.S CHOWDHURY(R- 1&2)
6	<a href="#">WP(C)/1288/2017</a>	BIPUL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR.C BARUAH GA, ASSAM SC, AG MS. D BORAH SC, TRANSPORT DEPT., ASSAM

7	<a href="#">WP(C)/1428/2017</a>	NAYAN JYOTI DAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.S DASGUPTA MS.M BORAH MR.M K SHARMA	MR.M R CHOUDHURY(R-6) MR.A K SARKAR MR.I H SAIKIA(R-6) MR.K KALITA(R-6) MS.R BARUAH MS.S KANUNGOE(R-6) MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, RAILWAY(R1-5)
8	<a href="#">WP(C)/1474/2017</a>	NIRANJAN BARMAN and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	GA, ASSAM
9	<a href="#">WP(C)/1562/2017</a>	ANJANA PHUKAN and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P N GOSWAMI MR.M K DAS MR.P MAHANTA MS.Z ANJUM MS.J SAIKIA MR.R KAMAN	C.G.C. MR. D NATH (STATE COUNSEL) MR.H GUPTA(R- 1,2&3) ASSTT.S.G.I.
10	<a href="#">WP(C)/2254/2017</a>	SHAMIN AHMED <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.D P CHALIHA MR.U P CHALIHA	GA, ASSAM MR. M NATH, SC, P&RD MR. S S ROY (SC, P&RD DEPT.)
	<b>WITH</b> <a href="#">I.A.(Civil)/3457/2017</a> <b>in</b> <a href="#">WP(C)/2254/2017</a>	SHAMIN AHMED <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.D P CHALIHA MR.U P CHALIHA	GA, ASSAM
11	<a href="#">WP(C)/4693/2017</a>	PRADIP KUMAR BISWAS <b>Versus</b> THE STATE BANK OF INDIA and 4 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED	MR.S S SHARMA(R- 1 TO 5) MR.K K DEY MR.B J MUKHERJEE(R-1 TO 5) MRV K BAROOAH
12	<a href="#">WP(C)/7933/2017</a>	BIRENDRA CHANDRA BRAHMA and ANR. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.U K NAIR MR.R SINGHA MS.N SHYAMAL MS.P BORGOHAIN	GA, ASSAM SC, FINANCE
13	<a href="#">WP(C)/7945/2017</a>	MINHAJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.H RAHMAN MR. B J GHOSH MRS.R GOGOI	GA, ASSAM(R1-4) MR.P N GOSWAMI SC, P H E
14	<a href="#">WP(C)/7974/2017</a>	ANZIMA BASUMATARY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MRS.R S DEURI MS.T DEURI MR. S BASUMATARY	GA, ASSAM J U AHMED (R7) MR S R NAWAZ (R7) SC, BTC
15	<a href="#">WP(C)/18/2018</a>	BIDYUT KR. DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B P SINHA MRS. S ROY MS. R SARKAR	K P SARMA, SR.ADV. MR D SENAPATI (R2-R4) MR H DAS MR. B C DEKA MS. U HAZARIKA MS. S KATAKEY (R2-R4) MS. S. TODI (R2-R4) SC, NEEP CO. MR. M SAHEWALLA (R2- R4)
16	<a href="#">WP(C)/8428/2018</a>	SHYAMA PRASAD BHATTACHARJEE <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
17	<a href="#">WP(C)/1338/2019</a>	DIPALI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
18	<a href="#">WP(C)/1630/2020</a>	RATNESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/538/2023</a>	SAMIR DEY <b>Versus</b> THE STATE BANK OF INDIA AND4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)



20	<a href="#">WP(C)/3056/2023</a>	GS 178624N YASHWANT SINGH JAMWAL AND 44 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA MR M CHANDA MR S NATH	MR. U K GOSWAMI DY.S.G.I.
21	<a href="#">WP(C)/3236/2023</a>	SAKTIDHAR GATHIRI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR S DUTTA (r-4) GA, ASSAM MS S MOCHAHARI (r-4) MR. S DUTTA (r-4) SC, GAD
22	<a href="#">WP(C)/3386/2023</a> B/O	MISS MOON RAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
23	<a href="#">WP(C)/3871/2023</a>	LACHIT CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
24	<a href="#">WP(C)/4683/2023</a>	SUROJIT ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
25	<a href="#">WP(C)/5161/2023</a> B/O	KAMINI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, BTC SC, FOREST
<b>WITH</b>				
26	<a href="#">WP(C)/5159/2023</a>	PRABIN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, BTC SC, FOREST
27	<a href="#">WP(C)/6256/2023</a>	RUBUL GOGOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
28	<a href="#">WP(C)/6305/2023</a>	PRADIP KUMAR SARMA <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
29	<a href="#">WP(C)/6306/2023</a>	SANKAR MEDHI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
30	<a href="#">WP(C)/6332/2023</a> B/O	HAREN BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S RAHMAN MRS S GOSWAMI	GA, ASSAM SC, REVENUE
31	<a href="#">WP(C)/6379/2023</a>	MINTU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	GA, ASSAM
32	<a href="#">WP(C)/6728/2023</a>	SYEDA ASMIRA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. M H LASKAR M. HOSSAIN (r-7,8) MD M ISLAM SC, FINANCE
33	<a href="#">WP(C)/653/2024</a>	ABHIJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, HEALTH SC, K A A C
34	<a href="#">WP(C)/2198/2024</a>	HARSHA JYOTI PHUKAN AND 158 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. S SARMA	GA, ASSAM DY.S.G.I.
35	<a href="#">WP(C)/2231/2024</a>	MD. RAFIKUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	MR. D C BORAH (R-1 to 6) DY.S.G.I.

**ORDERS**

36	<a href="#">Cont.Cas(C)/603/2017</a>	SIRAJ UDDIN and 3 ORS. <b>Versus</b> V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
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37	<a href="#">Review.Pet./170/2019</a> IN WP(C)/1385/2011 (D/O)	SMTI. KALPANA BORA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. U DUTTA	SC, APSC MR. R SHARMA (R8) MR. P D NAIR (R-6) MS P PHUKAN (R8) SC, FINANCE DEPTT. SC, EDU
	<b>WITH</b> <a href="#">Review.Pet./76/2019</a>	STATE OF ASSAM AND ANR <b>Versus</b> JOVIAL KALITA AND 5 ORS.	MR. R MAZUMDAR	MR. B C DAS SC, APSC MR. U DUTTA SC, FINANCE
39	<a href="#">WP(C)/457/2019</a>	AJOY KUMAR BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. B K KASHYAP	GA, ASSAM MR. A. KALITA, SC, INDUSTRIES AND COMMERCE
40	<a href="#">I.A.(Civil)/1995/2019</a> in WP(C)/3742/2019	HUSSAINARA SULTANA AND 50 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H K DAS	SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/3742/2019</a>	HUSSAINARA SULTANA AND 50 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH ASSTT. S.G.I.
41	<a href="#">WP(C)/4482/2020</a>	BAHARUL ISLAM BORBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. B SHARMA MR. H DAS MS. A GOGOI	SC, PNRD
42	<a href="#">WP(C)/5940/2022</a>	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
43	<a href="#">Review.Pet./77/2023</a>	CHANDANA MAHANTA <b>Versus</b> BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">WP(C)/378/2017</a>	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION SC, BTC MR. U BARMAN MR J ISLAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3529/2019</a> in WP(C)/378/2017	SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR A D CHOUDHURY SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">WP(C)/3723/2018</a>	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
	<b>WITH</b> <a href="#">WP(C)/1935/2020</a>	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">WP(C)/3550/2021</a>	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. SC, BTC
48	<a href="#">WP(C)/5058/2023</a>	DR. BIJOY KUMAR SHAW <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN MR. J GIRI	MR S CHAKRABORTY (r-2) MR. D J DAS (R-1) DY.S.G.I.

49	<a href="#">Review.Pet./1/2024</a> IN WP(C)/4451/2022 (D/O)	KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM MR. S K ROY MRS. M M ROY SC, REVENUE AND DISASTER MANAGEMENT DEPT
	<b>WITH</b> <a href="#">I.A.(Civil)/140/2024</a> in Review.Pet./1/2024	KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
50	<a href="#">Review.Pet./38/2024</a> IN WP(C)/7406/2015 (D/O)	THANESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR P KATAKI MRS R BEGUM MS N KASHYAP	SC, P AND R.D. SC, AG
51	<a href="#">Cont.Cas(C)/286/2024</a>	NUR HUSSAIN MOLLAH <b>Versus</b> J. B. EKKA AND 2 ORS.	MR. M ISLAM MS A KHATUN	MS. N BORAH MR S DUTTA
52	<a href="#">I.A.(Civil)/409/2024</a> IN WP(C)/4867/2015(D/O) in WP(C)/4867/2015 <b>WITH</b> <a href="#">MC/6/2024</a>	MD. ABDUSH SAMAD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J KALITA	SC, CO OP
53	<a href="#">I.A.(Civil)/743/2024</a> in WP(C)/2866/2022 <b>WITH</b> <a href="#">WP(C)/2866/2022</a>	PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
54	<a href="#">I.A.(Civil)/1503/2024</a> in WP(C)/860/2021 <b>WITH</b> <a href="#">WP(C)/860/2021</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, P AND R.D. GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
55	<a href="#">WP(C)/2422/2024</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, PNRD GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
55	<a href="#">WP(C)/2422/2024</a>	DIPANKAR BORAH AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE
56	<a href="#">I.A.(Civil)/2492/2024</a> in WP(C)/3295/2024 <b>WITH</b> <a href="#">WP(C)/3295/2024</a>	NABA JYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR K M BORA	SC, P H E
57	<a href="#">I.A.(Civil)/2650/2024</a> IN WP(C)/6380/2023 (D/O) in WP(C)/6380/2023	NABA JYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR K M BORA	SC, P H E
57	<a href="#">I.A.(Civil)/2650/2024</a> IN WP(C)/6380/2023 (D/O) in WP(C)/6380/2023	SATYA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A I ALI	SC, AG (A AND E) SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/1588/2024</a> B/O	MADHAB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM MR. M MORE (R-2,3) MR. A BORPUZARI (R-2,3) MR. P K SHARMA (R-2,3)
<b>MOTION</b>				
2	<a href="#">WP(C)/3786/2023</a> WITH OFFICE NOTE	ZIAUR RAHMAN, ON THE DEATH OF PETITIONER REP. BY JAHURA BANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
3	<a href="#">Cont.Cas(C)/475/2024</a>	HASINA BEGUM <b>Versus</b> GYANENDRA DEV TRIPATHI,	MR. R Deka S I AKAND	
4	<a href="#">WP(C)/3613/2024</a> CAVT. NO.06562/024, FIXED	MD. ANSER ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D. MR. M U MAHMUD MS. D BORA
5	<a href="#">WP(C)/3615/2024</a>	KADAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
6	<a href="#">WP(C)/3632/2024</a>	MD. ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM
7	<a href="#">WP(C)/3649/2024</a>	PADMA KANTA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
8	<a href="#">WP(C)/3663/2024</a>	RAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM
9	<a href="#">WP(C)/4076/2024</a>	SHAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D. MR. U K GOSWAMI MR. U K GOSWAMI MR M SHELIM(R-7) MR M Z SHAHR-7)

10	<a href="#">WP(C)/4476/2024</a> FIXED	M/S S. M. CEMENT INDUSTRIES <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, APDCL
11	<a href="#">WP(C)/4515/2024</a>	G B CHOWDHURY HOLDINGS PVT LTD <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, F C I
12	<a href="#">WP(C)/4519/2024</a>	FULCHAN CHAKMA AND 57 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR G J SHARMA LEGAL AID COUNSEL	GA, ASSAM SC, REVENUE SC, FOREST
13	<a href="#">WP(C)/4533/2024</a>	DWIPEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. M B BARUAH MS. A DEVI MR. D K CHOMAL	GA, ASSAM
14	<a href="#">WP(C)/4534/2024</a>	M/S D KUMAR AND COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE
15	<a href="#">WP(C)/4535/2024</a>	M/S D KUMAR AND COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE
16	<a href="#">WP(C)/4538/2024</a>	M/S D KUMAR AND SALES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE
17	<a href="#">WP(C)/4541/2024</a>	M/S D KUMAR AND COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE
18	<a href="#">WP(C)/4542/2024</a>	M/S BORGHAIN ENTERPRISES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, FINANCE
19	<a href="#">WP(C)/4552/2024</a>	M/S D KUMAR AND COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE DEPTT.
20	<a href="#">WP(C)/4555/2024</a>	BONOSHREE SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
21	<a href="#">WP(C)/4557/2024</a>	M/S D KUMAR AND COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE
22	<a href="#">WP(C)/4560/2024</a>	M/S D KUMAR AND COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE DEPTT.
23	<a href="#">WP(C)/4562/2024</a>	SANJAY SHARMA <b>Versus</b> THE GOVERNMENT OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, GMC
24	<a href="#">WP(C)/4578/2024</a>	M/S K. R. CONSRUCTIN CO (VC-874119) AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A AHMED MS. D GOSWAMI	DY.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
25	<a href="#">I.A.(Civil)/2436/2024</a> in <a href="#">WP(C)/4940/2023</a>	THE TEWARIPAL ECO DEVELOPMENT COMMITTEE OF EASTERN ASAM WILDLIFE DIVISION AND 2 ORS <b>Versus</b> M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM MR. N BORAH
	<b>WITH</b> <a href="#">WP(C)/4940/2023</a>	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM

**ADMISSION**

26	<a href="#">WP(C)/7020/2016</a> FIXED	DIPAK KUMAR ROY @ RAY <b>Versus</b> STATE OF ASSAM and ORS.	MR.K SARMA MR.D DAS MS.K M SARMA	GA, ASSAM MR.Y S MANNAN(R-11) MS.S GOHAIN(R-11) MS.P TAYE(R-11) SC, BTC MR.M GARODIA(R-11)
27	<a href="#">WP(C)/897/2017</a> WITH LCR, WITH OFFICE NOTE	KISHLAY FOODS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MS.S SENAPATI MR.B SHARMA MR.S SHARMA MR.P DEKA MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MD.ASLAM	MR.A DASGUPTA(Sr.Adv.)(R-3) GA, ASSAM MR.A D CHOUDHURY(R-3) MRS.B DAS(R-3) MR. S DEKAR-3 MS.B DAS(R-3) MR.S R MOLLAH(R-3)
28	<a href="#">WP(C)/990/2017</a>	JOYPOL NAIDING and 12 ORS. <b>Versus</b> N.C. HILLS AUTONOMOUS COUNCIL, HAFLONG and 6 ORS.	MR.C BARUAH MR. A CHAMUAH MR.B BARUAH	MR.A K SARKAR(SC, NF RLY) SC, NCHAC
29	<a href="#">WP(C)/1097/2017</a>	KHEM SARMAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A NATH	GA, ASSAM
30	<a href="#">WP(C)/6951/2018</a>	MOTILAL SAYNNAL AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b>			
31	<a href="#">WP(C)/6755/2018</a>	PHANINDRA SARKAR AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b>			
32	<a href="#">WP(C)/6848/2018</a>	SABITA SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b>			
33	<a href="#">WP(C)/6857/2018</a>	AMA BALA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b>			
34	<a href="#">WP(C)/6898/2018</a>	SATTA CHARAN SARKAR AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b>			
35	<a href="#">WP(C)/6918/2018</a>	ANITA MANDAL @ ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
36	<a href="#">WP(C)/1107/2019</a>	RAJESH HORLALKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR J ISLAM MR. A SAIKIA MR. A S ALI	SC, WATER RESOURCE
37	<a href="#">WP(C)/8335/2019</a> FIXED	GULAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST

38	<a href="#">WP(C)/181/2023</a> FIXED	TAFARJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
39	<a href="#">WP(C)/6214/2023</a>	M/S DEEPAK AND CO. AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MS. B CHOWDHURY	MR G N SAHEWALLA (r-3,4,5) MS N K DEVI (r-3,4,5) MR N ANIX SINGH (r-3,4,5) MR H GUPTA MR M SAHEWALLA (r-3,4,5) MS T J SAHEWALLA (r-3,4,5) DY.S.G.I. SC, I R C T C
40	<a href="#">WP(C)/6948/2023</a>	PINTU DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	SC, WATER RESOURCE SC, FINANCE
41	<a href="#">WP(C)/7381/2023</a> FIXED	M/S ARUN TRAVELS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, HEALTH SC, FINANCE
42	<a href="#">WP(C)/7555/2023</a> FIXED	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
43	<a href="#">WP(C)/2103/2024</a> CAVT. NO.02812/024,	SANKAR GHATWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S BANIK SC, EXCISE DEPTT. FOR CAVEATOR
44	<a href="#">WP(C)/3428/2024</a> FIXED	M/S AFCONS ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM MR. T GOGOI(R-5,6) NAYANMONI KALITA(R-5,6)
45	<a href="#">WP(C)/3543/2024</a> CAVT. NO.06342/024, FIXED	NORESH DEORI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S BANIK MS F BEGUM	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA SC, TRANSPORT DEPARTMENT, ASSAM SC, WPT AND BC FOR CAVEATOR SC, M A C
	<b>WITH</b>			
46	<a href="#">WP(C)/3452/2024</a>	NILIMA SOREN AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, BTC SC, REVENUE
	<b>WITH</b>			
47	<a href="#">WP(C)/3542/2024</a>	UNANDA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MS F BEGUM	SC, P AND R.D. GA, ASSAM SC, WPT AND BC SC, M A C
		<b>ORDERS</b>		
48	<a href="#">Cont.Cas(C)/176/2016</a>	DWIPEN DEKA <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R-1&2)(R-2)
49	<a href="#">WP(C)/4201/2016</a>	SMT. ANJALI MALAKAR and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MRS.P B HAZARIKA MR.S ALI	GA, ASSAM(R-1,3,4,5) MR.P N GOSWAMI R-8 SC, APEX BANK SC, BTADC(R-2)
50	<a href="#">Cont.Cas(C)/499/2019</a> FIXED	JITEN KALITA <b>Versus</b> RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA



51	<a href="#">WP(C)/2891/2020</a>	HABILUDDIN MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM SC, PWD SC, REVENUE
52	<a href="#">I.A.(Civil)/1851/2021</a> WITH RECORDS in <a href="#">WP(C)/5373/2017</a> <b>WITH</b> <a href="#">WP(C)/5373/2017</a> CAVT. NO. 972/17	MANAGEMENT, DOOMNI TEA ESTATE <b>Versus</b> MOHAN GOPE AND ANR.	MR. N SHARMA	
53	<a href="#">Cont.Cas(C)/509/2022</a> FIXED <b>WITH</b> <a href="#">Cont.Cas(C)/508/2022</a>	MANAGEMENT, DOOMNI TEA ESTATE <b>Versus</b> MOHAN GOPE and ANR. AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA	MR.B NATH MR.N SHARMA MRA UPADHYAY MR. M K SARMA MR. S B PRASAD MR G DAS	MR.S DAS MR.N BARUAH FOR CAVEATOR MR D KALITA MR. D NATH
54	<a href="#">Cont.Cas(C)/508/2022</a>	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
55	<a href="#">Cont.Cas(C)/731/2022</a>	MIKON AHMED MAZUMDER <b>Versus</b> NABA KUMAR SAIKIA	MR. K BORUAH MR. MEHBOOB ALAM	
56	<a href="#">Cont.Cas(C)/22/2023</a>	EUSUF NAGAR UNNAYAN SAMITTEE <b>Versus</b> JISHNU BARUA AND 2 ORS	MS. T SOM MR. P TELI	MR. P N GOSWAMI (r-1,2,3) MR B CHOUDHURY (r-1,2,3) MR. K P PATHAK (r-1,2,3)
57	<a href="#">Cont.Cas(C)/281/2023</a>	SHABISHAN THAOSEN AND 59 ORS. <b>Versus</b> DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
58	<a href="#">Cont.Cas(C)/350/2023</a> FIXED <b>WITH</b> <a href="#">Cont.Cas(C)/349/2023</a>	M/S RCN CONSTRUCTIONS PVT LTD <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR R DHAR
59	<a href="#">Cont.Cas(C)/349/2023</a>	M/S RCN CONSTRUCTIONS PVT LTD <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	MR R DHAR MR. B GOGOI(R- 2) MR P NAYAK (R- 2) MR A CHALIHA(R- 2) MR M BHUYAN(R- 2)
60	<a href="#">Cont.Cas(C)/428/2023</a>	DEBOJIT DEB <b>Versus</b> CHANDAN SHARMA AND OTHERS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. B GOGOI
61	<a href="#">I.A.(Civil)/2647/2024</a> IN RSA 125/17(D/O), FIXED in <a href="#">RSA/125/2017</a>	DR MUHIBUL ISLAM <b>Versus</b> MD IKRAMUL MAJID,		MR. S BISWAS
62	<a href="#">WP(C)/2969/2024</a> WITH LCR	LALBABU MURAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K M HALOI MRS. BHANITA CHOUDHURY	GA, ASSAM MR. JYOTIRMOY ROY(R-3) MR. S SARMA(R-3) MR. R HAZARIKA(R-3) MR B P SARMAH(R-3) B SAHA(R-3) MR. JAYANTA ROY(R-3)
63	<a href="#">WP(C)/3972/2024</a> FIXED	SHITAL KUMAR NAG <b>Versus</b> STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
64	<a href="#">WP(C)/4050/2024</a> FIXED	M/S SCR CATERERS AND DRY FRUIT JUICES STALLS WELFARE ASSOCIATION AND ANR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	MS N K DEVI MR N ANIX SINGH DY.S.G.I. SC, SC, IRCTC
65	<a href="#">WP(C)/4311/2024</a> FIXED	APURBA KR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./12/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MS. B SARMA (LEGAL AID COUNSEL) MS. N M DEKA	MR. M K SARMA MR G DAS B KRISHNA
<b>ORDERS</b>				
2	<a href="#">CRL.A(j)/39/2023</a> 1 Y 7 M 4 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	SAJEN KURMI <b>Versus</b> THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
3	<a href="#">CRL.A(j)/81/2023</a> 1 Y 12 M 3 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	KAMAL MECH <b>Versus</b> THE STATE OF ASSAM	MS. R.D. MOZUMDAR (AMICUS CURIAE)	PP, ASSAM
4	<a href="#">I.A.(CrI.)/293/2023</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 in CrI.A./126/2023	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./126/2023</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	MR. S BISWAS, LEGAL AID R-2 PP, ASSAM
5	<a href="#">CRL.A(j)/11/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	GEETALAL PEKUREL <b>Versus</b> THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE)	PP, ASSAM
6	<a href="#">I.A.(CrI.)/846/2024</a> in CRL.A(j)/7416/2024	MD. SHAH ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(j)/7416/2024</a> (Filing Number)	SHAH ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/1009/2024</a> WITH OFFICE NOTE, FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1126/2024</a> in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR <b>Versus</b> GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
2	<a href="#">WP(C)/3024/2024</a> FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 09/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024

18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-II]**

**THIS BENCH WILL SIT AT 10:30 AM**

**THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/128/2016</a>	RANJIT GOGOI and 17 ORS <b>Versus</b> PRITAM SAIKIA and 3 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	MR.R MAZUMDAR(R-1,2&4) MR.N SARMA(R- 1-4) MR.D CHETIAR- 1,2and4 MR.D KONWAR(R-3)
2	<a href="#">Cont.Cas(C)/233/2016</a>	SMTI ARUNA CHUTIA <b>Versus</b> PRITAM SAIKIA and 4 ORS	MR.P TALUKDAR MS.A DAS	MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R- 1&2)(R-3&4) MR.D CHETIA(R- 1&2) MR. R R CHOUDHURY(R-1)
3	<a href="#">Cont.Cas(C)/276/2016</a>	BIJOY BARUAH and 8 ORS <b>Versus</b> PREETOM SAIKIA	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA	MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R-2) MR.H BEZBARUAH(R-1) MR.D CHETIA(R- 1&2)
4	<a href="#">Cont.Cas(C)/310/2016</a>	HEM KANTA GOGOI <b>Versus</b> PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.L MOHAN MS.A DAS	MR.R MAZUMDARR-1and2 MR.N SARMA(R-1) MR.H BEZBARUAH(R-1&2) MR.D CHETIA(R-2)
5	<a href="#">Cont.Cas(C)/334/2016</a>	SMTI HIMADRI BORUAH <b>Versus</b> PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.R ALI MR.L MOHAN MS.A DAS	MR.R MAZUMDAR(R- 1&2) MR.H BEZBARUAH(R- 1&2) MR.D CHETIAR-2
6	<a href="#">Cont.Cas(C)/337/2016</a>	ARUN HAZARIKA and 16 ORS <b>Versus</b> PRITAM SAIKIA and 3 ORS.	MS.A DEVI MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM	MR.R MAZUMDARR-1and2 MR.H BEZBARUAH(R- 1&2) MR.D CHETIA(R- 1&2)
7	<a href="#">Cont.Cas(C)/370/2016</a>	MRS. ARUNA KONCH and 4 ORS. <b>Versus</b> PREETOM SAIKIA and ANR.	MR.R SARMA MR.P P BARUAH MR.S TAI	MR.D SAIKIA(R-1)(R-2) MR.S M T CHISTIER-2 MR.A DEKA(R-1)

8	<a href="#">Cont.Cas(C)/635/2016</a>	MRS. PRABITRI DIHINGIA <b>Versus</b> MR. PRITAM SAIKIA IAS and 2 ORS.	MR.H CHOUDHURY MD.GIASH UDDIN MS.M BURAGOHAIN	MR.D SAIKIA(R- 1&2) MR. K K DUTTAR- 1and2
9	<a href="#">Cont.Cas(C)/683/2016</a>	DOLEY PHUKAN <b>Versus</b> PREETAM SAIKIA and 4 ORS.	MS.K DEVI MS.K DAS	MR.D SAIKIA(R-1)(R-2) MR. S P BHATTACHARJEE MR. K K DUTTA(R-1) MS.S BEGUM R-4 MR.SHEIKH MUKTAR(R-4) MR.A DEKA(R-2)
10	<a href="#">Cont.Cas(C)/684/2016</a>	LAKHIMAI BORAH <b>Versus</b> PRITAM SAIKIA and ANR.	MR.K SINGHA MR.D GOGOI MSD KUMBANG	MR.D SAIKIA(R-2) MR.N SARMA(R-2) MR.A DEKAR-1
11	<a href="#">Cont.Cas(C)/18/2017</a>	RABISON KONWAR and 9 ORS. <b>Versus</b> PREETOM SAIKIA and 2 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R-1) MS.K DAS(R-1) MR.S M T CHISTIER-1
12	<a href="#">Cont.Cas(C)/161/2018</a>	SMTI. RITA DEB <b>Versus</b> SRI PRITAM SAIKIA AND 2 ORS.	MR. M CHANDA MR S CHOUDHURY MR. H DAS	MR P N SARMA MR. D SAIKIA (R1) MR. A BHATTACHARJEE MR S M T CHISTIE (R-3) MR. S P BHATTACHARJEE MR. A DEKA MR. N SARMA (R1 & 3)
13	<a href="#">Cont.Cas(C)/373/2020</a> FIXED	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
14	<a href="#">Cont.Cas(C)/487/2021</a>	MD. NUR SHAHED ALI <b>Versus</b> MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
15	<a href="#">Cont.Cas(C)/610/2022</a>	UMESH DEKA AND 10 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR S M T CHISTIE MR. B GOGOI (R-5) MR P NAYAK (R-5) MR A CHALIHA (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
16	<a href="#">Cont.Cas(C)/407/2023</a>	RAUNAK HUSSAIN <b>Versus</b> NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

17	<a href="#">WP(C)/3260/2024</a> PART-HEARD, FIXED	NIRANJAN KAKATI <b>Versus</b> THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
18	<a href="#">WP(C)/1229/2024</a>	SUBRATA BORAH <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
	<b>WITH</b>			
19	<a href="#">WP(C)/1763/2024</a>	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
20	<a href="#">WP(C)/1764/2024</a>	MAINA DEVI CHORARIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.



21	<b>WITH</b> <a href="#">WP(C)/1766/2024</a>	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	<b>WITH</b> <a href="#">WP(C)/1768/2024</a>	MS. KIRON MEDHI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	<b>WITH</b> <a href="#">WP(C)/1780/2024</a>	PANIRAM KALITA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	<b>WITH</b> <a href="#">WP(C)/1845/2024</a>	ANJAYBEE GREEN AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
25	<b>WITH</b> <a href="#">WP(C)/1936/2024</a>	NIZAMUDDIN AHMED <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	<b>WITH</b> <a href="#">WP(C)/1937/2024</a>	M/S Associated Iron And Steel Co <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.
27	<b>WITH</b> <a href="#">WP(C)/2170/2024</a>	SRI SUDARSHAN HAZARIKA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	<b>WITH</b> <a href="#">WP(C)/2171/2024</a>	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	<b>WITH</b> <a href="#">WP(C)/2173/2024</a>	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	<b>WITH</b> <a href="#">WP(C)/2245/2024</a>	MANOJ PATNI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	<b>WITH</b> <a href="#">WP(C)/2249/2024</a>	PAWAN KUMAR AGARWAL <b>Versus</b> THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	<b>WITH</b> <a href="#">WP(C)/2251/2024</a>	AMIT JASRASARIA <b>Versus</b> THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	<b>WITH</b> <a href="#">WP(C)/2257/2024</a>	PURNA CHANDRA DEBNATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

34	<b>WITH</b> <a href="#">WP(C)/2281/2024</a>	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
35	<b>WITH</b> <a href="#">WP(C)/2295/2024</a>	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
36	<b>WITH</b> <a href="#">WP(C)/2534/2024</a>	M/S. N K CONSTRUCTION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
37	<b>WITH</b> <a href="#">WP(C)/2542/2024</a>	JAHAR SARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	<b>WITH</b> <a href="#">WP(C)/2554/2024</a>	MD. SHAMS UDDIN AHMED <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
39	<b>WITH</b> <a href="#">WP(C)/2766/2024</a>	M/S OVERDRIVE MOTORS AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
40	<b>WITH</b> <a href="#">WP(C)/2767/2024</a>	M/S EIR CONSTRUCTION AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	<b>WITH</b> <a href="#">WP(C)/2768/2024</a>	THUNU DEVI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
42	<b>WITH</b> <a href="#">WP(C)/2769/2024</a>	M/S FREE RIDE MOTORS AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
43	<b>WITH</b> <a href="#">WP(C)/2770/2024</a>	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	<b>WITH</b> <a href="#">WP(C)/2843/2024</a>	JPA SNACKS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
45	<b>WITH</b> <a href="#">WP(C)/2844/2024</a>	MANAKSIA COATED METALS AND INDUSTRIES LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
46	<b>WITH</b> <a href="#">WP(C)/2849/2024</a>	DEBADIB DAS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

47	<b>WITH</b> <a href="#">WP(C)/2881/2024</a>	NIRANJAN KAKATI <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
48	<b>WITH</b> <a href="#">WP(C)/2885/2024</a>	SRI TAPUBAN SAIKIA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
49	<b>WITH</b> <a href="#">WP(C)/2889/2024</a>	SRI BISWAJIT BORAH <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
50	<b>WITH</b> <a href="#">WP(C)/2902/2024</a>	MD. MOINUL ALI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
51	<b>WITH</b> <a href="#">WP(C)/2908/2024</a>	SRI LALIT AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
52	<b>WITH</b> <a href="#">WP(C)/2919/2024</a>	MAHESH KUMAR AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
53	<b>WITH</b> <a href="#">WP(C)/3031/2024</a>	SANJIB SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAİN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
54	<b>WITH</b> <a href="#">WP(C)/3255/2024</a>	SANJIB KAKATY <b>Versus</b> THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
55	<b>WITH</b> <a href="#">WP(C)/3285/2024</a>	SAURAV JYOTI BARUAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAİN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
56	<b>WITH</b> <a href="#">WP(C)/3286/2024</a>	MS B M PHARMA (INST) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOİ	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
57	<b>WITH</b> <a href="#">WP(C)/3287/2024</a>	M/S JYOTIRMOYEE DRUGS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOİ MR S K SAHA	SC, GST DY.S.G.I.
58	<b>WITH</b> <a href="#">WP(C)/3291/2024</a>	MS CHAMPA DRUGS AND SURGICALS AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOİ	SC, GST
59	<b>WITH</b> <a href="#">WP(C)/3331/2024</a>	M/S NEZONE SNACKS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOİ	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

60	<b>WITH</b> <a href="#">WP(C)/3341/2024</a>	MS KD CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND OTHERS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
61	<b>WITH</b> <a href="#">WP(C)/3358/2024</a>	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
62	<b>WITH</b> <a href="#">WP(C)/3453/2024</a>	TONMOY GOHAIN <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
63	<b>WITH</b> <a href="#">WP(C)/3502/2024</a>	NIRANJAN SAHA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H BETALA	MR H BARUAH (R-2 & 5) MS M DEKA (SC, CGST) DY.S.G.I. SC, TAXES
<b>HEARING</b>				
64	<a href="#">WP(C)/1834/2021</a> PART-HEARD, FIXED	M/S ECO TECH PAPERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
65	<b>WITH</b> <a href="#">WP(C)/2068/2021</a>	M/S LALIT POLY WEAVE LLP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
66	<b>WITH</b> <a href="#">WP(C)/2500/2021</a>	M/S RAMDHENU PACKAGING SOLUTIONS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1786/2024</a> in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024

10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">CRL.A(J)/115/2018</a>	TARUN DAS <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./2702/2024</a>	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">CRP(IO)/334/2024</a>	AFZAL HASSAN LASKAR <b>Versus</b> JIAUR RAHMAN LASKAR AND 24 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	
4	<a href="#">CRP(IO)/335/2024</a>	LIPIKA CHALIHA AND ANR <b>Versus</b> CHITRALEKHA CHALIHA AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	
5	<a href="#">CRP(IO)/336/2024</a>	ROBEN MALO <b>Versus</b> BABU SHARMA AND 3 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
6	<a href="#">AB/2362/2024</a>	MD MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM
<b>ADMISSION</b>				
7	<a href="#">WP(C)/666/2019</a> CAVT. NO.0014/2019	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
8	<a href="#">WP(C)/7278/2023</a>	MANUARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU

9	<a href="#">RFA/25/2024</a> WITH LCR, WITH OFFICE NOTE	THE PATHAR PARICHALONA COMMITTEE AND 2 ORS. <b>Versus</b> ON THE DEATH OF BANKIM CH. BRAHMA HIS LEGAL HEIRS SAILYO BRAHMA AND 12 ORS.	MR. B J MUKHERJEE MS R SAHA	
10	<a href="#">Mat.App./25/2024</a> B/O	XXXXXXX <b>Versus</b> XXXXXXX	MS. M JAIN (LEGAL AID COUNSEL FOR THE PETITIONER) MS. D GHOSH(LEGAL AID COUNSEL) MR. A CHAMUAH MR. S D ROY MS. J GAYAN	MR SAURADEEP DEY
	<b>WITH</b> <a href="#">I.A.(Civil)/2187/2024</a> in Mat.App./25/2024	XXXXXXX <b>Versus</b> XXXXXXX	MS. M JAIN (LEGAL AID COUNSEL FOR THE PETITIONER) MS. D GHOSH(LEGAL AID COUNSEL) MR. A CHAMUAH MR. S D ROY MS. J GAYAN	
11	<a href="#">Mat.App./32/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR R DHAR MR. B DEY MR B C MUCHAHARY J DAS	
12	<a href="#">RFA/56/2024</a>	JAYDEEP AGARWALLA <b>Versus</b> RAKESH AGARWALLA AND ANR	MR. A R SHOME R DEB	
13	<a href="#">WP(C)/1348/2024</a>	MD. RAFIQUK ISLAM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
14	<a href="#">WP(C)/2121/2024</a>	DILIP KUMAR SARMAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, SEC. EDU.
15	<a href="#">WP(C)/2214/2024</a>	NOORUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU
16	<a href="#">WP(C)/3557/2024</a>	PARIKSHIT TAMULI AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR R SENSUA MR. K MOHAMMED G KAUSHIK	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
<b>BAIL HEARING</b>				
17	<a href="#">AB/1800/2024</a> FIXED	RAJENDRA NAIK <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
18	<a href="#">RSA/287/2014</a> FIXED	MUSST. RAHATAN NESSA and 7 ORS. <b>Versus</b> ISMAIL HUSSAIN and 50 ORS.	DR.B AHMED MR.A M BUZARBARUAH MR.N HAQUE MS.M BARMAN MR.M HUSSAIN MS.D GHOSH MR.S R BARBHUIYA MR. B HALDAR (p 1 to 7) MS.K DAS R L CHUTIA (p 1 to 7)	MR.H R A CHOUDHURY(R- 1,3TO6,8TO11,12TO29) MR.F U BORBHUIYA(R- 1,3TO6,8TO11,12TO29) MR. K R PATGIRI MR. K R PATGIRI MR.R A CHOUDHURY(R- 1,3TO6,8TO11,12TO29) MRS. C DAS (R13A, R13B, R13C, R13D, R13E)
	<b>WITH</b> <a href="#">MC/3244/2014</a> in RSA/287/2014	MUSST. RAHATAN NESSA and 7 ORS. <b>Versus</b> ISMAIL HUSSAIN and 50 ORS.	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.K DAS	

	<b>WITH</b> <a href="#">I.A.(Civil)/4314/2019</a> in RSA/287/2014	JULIYA KHATUN AND 4 ORS <b>Versus</b> RAHATAN NESSA AND ORS	MR. M KHAN MR R ISLAM MR J RAHMAN	MR F U BARBHUIYA MR. K R PATGIRI MR M BARMAN
19	<a href="#">RSA/163/2024</a>	BROJEN ROY @ BROJENDRA CH ROY <b>Versus</b> NIKUNJA ROY	MR G J SAIKIA MR. R K MAHATO MR. B J MUKHERJEE MS R SAHA MR S DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/2705/2024</a> in RSA/163/2024	BROJEN ROY @ BROJENDRA CH ROY <b>Versus</b> NIKUNJA ROY	MR G J SAIKIA MR. R K MAHATO MR. B J MUKHERJEE MS R SAHA MR S DAS	
20	<a href="#">RSA/164/2024</a>	JAKIRUL ISLAM AND 3 ORS <b>Versus</b> KARIFUDDIN AND 33 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	
	<b>WITH</b> <a href="#">I.A.(Civil)/2709/2024</a> in RSA/164/2024	JAKIRUL ISLAM AND 3 ORS <b>Versus</b> KARIFUDDIN AND 33 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	
21	<a href="#">RSA/165/2024</a>	ABDUL KUDDUS BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2715/2024</a> in RSA/165/2024	ABDUL KUDDUS BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM
22	<a href="#">RSA/166/2024</a>	GOVINDA PANGGING AND 4 ORS <b>Versus</b> JOYSHREE GHOSH AND 3 ORS	MR C GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2717/2024</a> in RSA/166/2024	GOVINDA PANGGING AND 4 ORS <b>Versus</b> JOYSHREE GHOSH AND 3 ORS	MR C GOSWAMI	
23	<a href="#">RSA/167/2024</a>	SUDHA BOTHRA AND ANR <b>Versus</b> MADAN PRASAD MAZI AND 6 ORS	MR. V K CHANDAK MRS N. AGARWAL CHANDAK MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2721/2024</a> in RSA/167/2024	SUDHA BOTHRA AND ANR <b>Versus</b> MADAN PRASAD MAZI AND 6 ORS	MR. V K CHANDAK MRS N. AGARWAL CHANDAK MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	

#### **ORDERS**

24	<a href="#">LA.App./16/2005</a> MC 1905/2005, MC 1906/2005	NORTH EAST FRONTIER RAILWAY <b>Versus</b> KRISHNA RAM NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S SAIKIA MR.N K KALITA
	<b>WITH</b> <a href="#">LA.App./10/2005</a> WITH LCR	NORTH EAST FRONTIER RAILWAY <b>Versus</b> KHARGESWAR SARMA	MS.S MAHANTA MS.B DEVI	
26	<a href="#">LA.App./11/2005</a> MC 1870/2005	NORTH EAST FRONTIER RAILWAY <b>Versus</b> DEBEN BASUMATARY AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
	<b>WITH</b> <a href="#">LA.App./13/2005</a> MC 1900/2005	NORTH EAST FRONTIER RAILWAY <b>Versus</b> BHUPENDRA NATH SARMA AND ORS	MS.S MAHANTA MS.B DEVI	



28	<b>WITH</b> <a href="#">LA.App./14/2005</a> WITH LCR	NORTH EAST FRONTIER RAILWAY <b>Versus</b> BELETI BALA NATH AND ORS	MS.S MAHANTA MS.B DEVI	SC, RAILWAYS
29	<b>WITH</b> <a href="#">LA.App./15/2005</a> WITH LCR	NORTH EAST FRONTIER RAILWAY <b>Versus</b> ABALA KAKATI AND ORS	MS.S MAHANTA MS.B DEVI	
30	<b>WITH</b> <a href="#">LA.App./17/2005</a> MC 1909/2005	NORTH EAST FRONTIER RAILWAY <b>Versus</b> SANAT NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.K R PATHAK
	<b>WITH</b> <a href="#">MC/1908/2005</a> in <a href="#">LA.App./17/2005</a>	N.E.F. RLY. <b>Versus</b> S NATH and ORS.	MS.S MAHANTA MS.B DEVI	MR.M R PATHAK
31	<b>WITH</b> <a href="#">LA.App./18/2005</a> MC 1912/2005,WITH LCR	NORTH EAST FRONTEIR RAILWAY <b>Versus</b> DHARANI KANTA SHARMA AND ORS	MSB DEVI MS.S MAHANTA	
32	<a href="#">Review.Pet./90/2020</a> in RSA/150/2017 (D/O), WITH LCR, FIXED	ABDUL JALIL LASKAR <b>Versus</b> AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	MR. S K GHOSH MS F AHMED
33	<a href="#">RSA/107/2021</a> WITH LCR	JUGAL KUMAR SAIKIA <b>Versus</b> SANJIB DAS AND 2 ORS.	MR. P P DAS MR B DEKA	MR. S SARMA (R-1,2) MR. J DEKA (R-1,2) MR. T K BHUYAN (R-1,2) MR. S K DEKA (R-1,2)
34	<b>WITH</b> <a href="#">RSA/110/2021</a>	JUGAL KUMAR SAIKIA <b>Versus</b> SANJIB DAS AND 3 ORS.	MR. P P DAS MR B DEKA	MR. S SARMA (R-1,2) MR. J DEKA (R-1,2) MR. T K BHUYAN (R-1,2) MR. S K DEKA (R-1,2) MR. J DEKA
35	<a href="#">CRP(IO)/17/2023</a> FIXED	DEBIKA D SANGMA <b>Versus</b> DIPANKAR MUDOI	MR. A M KHAN MR. R I DEWAN	
36	<a href="#">MFA/20/2023</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S RIDDHI SIDDHI ENTERPRISE .	MRS. A GAYAN	
37	<a href="#">I.A.(Civil)/2328/2023</a> FIXED in RSA/9283/2023	MD LIYAKAT ALI <b>Versus</b> MD. MARTUJA ALI	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN
	<b>WITH</b> <a href="#">RSA/9283/2023</a> (Filing Number)	LIYAKAT ALI <b>Versus</b> MARTUJA ALI B	MR. I CHOUDHURY	
38	<a href="#">I.A.(Civil)/3841/2023</a> WITH LCR, FIXED in RSA/314/2014	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and ORS,	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. M D CHOWDHURY MR. A K CHOUDHURY
	<b>WITH</b> <a href="#">RSA/314/2014</a>	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and 15 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BARUA	MS.A K CHOUDHURY(R-1,2&3) MR.M CHOUDHURY(R-1,2&3) MR.D CHOUDHURY(R-1,2&3) MR.T ALI(R-1,2&3) MR.S N KRISHNATRAYER-1,2and3
	<b>WITH</b> <a href="#">MC/3631/2014</a> in RSA/314/2014	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and 15 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BARUA	

	<b>WITH</b> <a href="#">I.A.(Civil)/3842/2023</a> in RSA/314/2014	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and ORS,	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR D CHOUDHURY MR. A K CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/3843/2023</a> in RSA/314/2014	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR D CHOUDHURY MR. A K CHOUDHURY
39	<a href="#">I.A.(Civil)/696/2024</a> WITH LCR in RSA/161/2022 <b>WITH</b> <a href="#">RSA/161/2022</a>	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/694/2024</a> in RSA/161/2022	SMT. USHA RANI SARMA, <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL (R1.3) MD. I H KHAN (R1.3) MR K ISLAM (R1.3) MR A ALIM SK (R1.3)
	<b>WITH</b> <a href="#">I.A.(Civil)/695/2024</a> in RSA/161/2022	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
40	<a href="#">I.A.(Civil)/1026/2024</a> WITH LCR in RSA/27/2023 <b>WITH</b> <a href="#">RSA/27/2023</a>	BHUMIDHAR BARMAN AND 3 ORS . <b>Versus</b> SHRADHA NANDA BARMAN,	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV	MR. M DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/547/2023</a> in RSA/27/2023	SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1-R3) MR M HUSSAIN (R1-R3)
41	<a href="#">WP(C)/1119/2024</a>	SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS . SYED IMRAN HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
42	<a href="#">I.A.(Civil)/2183/2024</a> in WP(C)/3535/2023 <b>WITH</b> <a href="#">WP(C)/3535/2023</a>	JEHERUL ISLAM AND 4 ORS <b>Versus</b> DDEPARTMENT OF PERSONAL- PERSONAL (B),	MR F A LASKAR	SC, ELEM. EDU SC, SEC. EDU. SC, PWD SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/3535/2023</a>	JEHERUL ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A R BHUYAN MR. A H ALAMGIR MR F A LASKAR MR. M HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, FINANCE SC, PWD
43	<a href="#">I.A.(Civil)/2314/2024</a> in Cont.Cas(C)/415/2016 <b>WITH</b> <a href="#">Cont.Cas(C)/415/2016</a>	SMTI. SARIFA BEGUM, <b>Versus</b> MAHTABUDDIN AHMED and 4 ORS.	MR. B SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2459/2024</a> in WP(C)/5905/2023 WP(C) 1949/2020(D/O)	SMTI. SARIFA BEGUM <b>Versus</b> MAHTABUDDIN AHMED and 4 ORS. HEMANTA KUMAR TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B SARMA MR.S BARUA MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR.S ISLAM(R-3) MR.A CHOUDHURYR-3 MS.M KONCH(R-3) SC, ELEM. EDU SC, SCERT, ASSAM

**WITH**[WP\(C\)/5905/2023](#)HEMANTA KUMAR TAMULY  
**Versus**  
THE STATE OF ASSAM AND 3 ORSMS D BORGHAIN  
MR. P GOHAIN  
MS. K BARUAH  
MS. M SARMAH  
MS M BORAHSC, ELEM. EDU  
MR. S DUTTA (r-4)  
SC, SCERT, ASSAM  
MR P CHOUDHURY (r-4)  
MR. P SENGUPTA (r-4)  
MS P SAIKIA (r-4)**WITH**[I.A.\(Civil\)/1213/2024](#)  
in WP(C)/5905/2023TAPAN KUMAR SARMA  
**Versus**  
HEMANTA KUMAR TAMULY AND 3 ORSMR. P SENGUPTA  
MR. P SENGUPTASC, ELEM. EDU  
SC, SCERT, ASSAM  
MS D BORGHAIN45 [I.A.\(Civil\)/2618/2024](#)  
in WP(C)/2201/2022TILOTTAMA GOGOI BORGHAIN  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR H TALUKDAR

SC, ELEM. EDU  
GA, ASSAM  
SC, FINANCE**WITH**[WP\(C\)/2201/2022](#)LAKHINATH BORGHAIN  
**Versus**  
THE STATE OF ASSAM AND 6 ORS  
NEW INDIA ASSURANCE COMPANY LTD.  
**Versus**  
MAFIJUL ISLAM AND ANR.MR H TALUKDAR  
B R BRAHMA  
MR. R SARMA  
MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMASC, ELEM. EDU  
GA, ASSAM  
SC, FINANCE46 [I.A.\(Civil\)/2637/2024](#)  
in MFA/11770/2023**WITH**[MFA/11770/2023](#)  
(Filing Number)NEW INDIA ASSURANCE COMPANY LTD.  
**Versus**  
MAFIJUL ISLAM AND ANR. B

MS. R D MOZUMDAR

47 [I.A.\(Civil\)/2660/2024](#)  
WITH LCR  
in RSA/170/2022RADHYA SHYAM SARKAR  
**Versus**  
ABHISHEK SHAH,MR. S CHAUHAN  
MR. A R SHOME  
MR. P MAZUMDER  
MR N ALAM  
MR N ALAM  
M. BORUAH

MR. B D DEKA

**WITH**[RSA/170/2022](#)ABHISHEK SHAH  
**Versus**  
RADHYA SHYAM SARKAR AND 3 ORS.MR. B D DEKA  
MR. M DASMR. S CHAUHAN (R1)  
MR. A SATTAR (R1)  
MR. A R SHOME (R1)  
MR. P MAZUMDER (R1)  
MR N ALAM (R1)  
M. BORUAH (R1)48 [I.A.\(Civil\)/2672/2024](#)  
in FAO/10111/2024A U BROTHERS AND ANR  
**Versus**  
M/S MAA DURGA STEEL AND 2 ORSMR P BHARDWAJ  
MR. J P MORE**WITH**[FAO/10111/2024](#)  
(Filing Number)A U BROTHERS AND ANR  
**Versus**  
M/S MAA DURGA STEEL AND 2 ORS B

MR P BHARDWAJ

49 [I.A.\(Civil\)/2686/2024](#)  
in RSA/7855/2024MIJAJUR RAHMAN LASKAR AND ANR  
**Versus**  
MASTAKIN ALI BARBHUIYANMR. S P CHOUDHURY  
MR K BISWAKARMA  
MS B DEVI**WITH**[RSA/7855/2024](#)  
(Filing Number)MIJAJUR RAHMAN LASKAR AND ANR  
**Versus**  
MASTAKIN ALI BARBHUIYAN H

MR. S P CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

-

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024

9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
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18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/1616/2024</a> B/O	PIAR UDDIN AHMED AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 9 ORS	S AHMED	GA, ASSAM MRS. R DEVI MS. B SARMA, CGC MS. S. DUTTA (SC, P&RD) DY.S.G.I. SC, REVENUE
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)(Suo Moto)/3/2024</a> FIXED	IN RE XXX <b>Versus</b> HABIBUR RAHMAN AND ANR	MS. S SARMA (SC, GHC)	MS U DAS (R-3) MR. N K DAS(R-3) MS S BARUAH JR. GA, ASSAM
3	<a href="#">Cont.Cas(C)/446/2024</a> FIXED	RUPALI BORAH <b>Versus</b> KEERTHI JALLI	MR. R Deka S I AKAND	MR. S BARUAH JR. GA, ASSAM
4	<a href="#">WP(C)/2278/2024</a> B/O	REBATI BALA RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, REVENUE
5	<a href="#">WP(C)/4184/2024</a> FIXED	MANOJ LALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-2,3) MS S MOCHAHARI(R-2,3) MR S DUTTA(R-2,3)
6	<a href="#">WP(C)/4294/2024</a> FIXED	NITUL BORUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MRS J BORAH	GA, ASSAM DY.S.G.I. SC, POWER GRID
7	<a href="#">WP(C)/4379/2024</a> FIXED	M/S NITAI KANGSA BANIK AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8	<a href="#">WP(C)/4399/2024</a> FIXED	BILTU DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
9	<a href="#">WP(C)/4463/2024</a>	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA <b>Versus</b> M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	

10	<a href="#">WP(C)/4465/2024</a>	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA <b>Versus</b> M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	
11	<a href="#">WP(C)/4526/2024</a> B/O	HIMADRI DAS <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, BPCL SC, FOREST
12	<a href="#">WP(C)/4553/2024</a>	DILIP KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY M INGTI	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/4559/2024</a>	BIRBAHU BASUMAATARY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP
14	<a href="#">WP(C)/4563/2024</a>	BIMALA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/4571/2024</a>	FAYJUL HOQUE BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC
16	<a href="#">WP(C)/4574/2024</a>	ATANU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	SC, REVENUE
17	<a href="#">WP(C)/4575/2024</a>	SABIR KUMAR MALLIK AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, BTC
18	<a href="#">WP(C)/4577/2024</a>	M/S GOYAL HARDWARE AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
19	<a href="#">WP(C)/4586/2024</a>	RAKIBUL HUSSAIN <b>Versus</b> THE HONBLE SPEAKER AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	
20	<a href="#">WP(C)/4587/2024</a>	RUPAK CHANDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	SC, TRANSPORT DEPARTMENT, ASSAM
21	<a href="#">WP(C)/4590/2024</a>	M/S RUCHI BASTRALAYA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
22	<a href="#">WP(C)/4591/2024</a>	M/S A L ENTERPRISE <b>Versus</b> THE UNION OF INDIA	MS. M L GOPE MS. N GOGOI	SC, GST SC, FINANCE
23	<a href="#">WP(C)/4592/2024</a>	MS MAHABIR STORES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
24	<a href="#">WP(C)/4593/2024</a>	M/S VARDHMAN STORES AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N GOGOI	
25	<a href="#">WP(C)/4594/2024</a>	M/S GOOD WILL HARDWARE AND ANR <b>Versus</b> THE UNION OF INDIA,	MS. M L GOPE MS. N GOGOI	SC, GST SC, FINANCE
26	<a href="#">WP(C)/4595/2024</a>	M/S A B ENTERPRISE AND ANR <b>Versus</b> THE UNION OF INDIA,	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, REVENUE
27	<a href="#">WP(C)/4596/2024</a>	MS ARIYAN DRUG AND SURGICALS AND ANR <b>Versus</b> THE UNION OF INDIA	MS. M L GOPE MS. N GOGOI	SC, GST SC, FINANCE

28	<a href="#">WP(C)/4597/2024</a>	M/S GAUTAM GAS SERVICE AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N GOGOI	SC, GST SC, FINANCE
29	<a href="#">WP(C)/4598/2024</a>	M/S KRISHNA GAS SERVICE <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
<b>ADMISSION</b>				
30	<a href="#">Co.Appl./6/2014</a> FIXED	THE OFFICIAL LIQUIDATOR <b>Versus</b> JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
31	<b>WITH</b> <a href="#">Co.Appl./1/2017</a>	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. <b>Versus</b> THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
32	<a href="#">WP(C)/4926/2021</a> FIXED	KHAGEN CHANDRA MEDHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM MR. R K TALUKDAR (r-4 to 8) MR. D BORAH (r-4 to 8) SC, REVENUE
33	<a href="#">WP(C)/3470/2022</a> FIXED	AMAL BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
34	<a href="#">WP(C)/4831/2022</a> FIXED	RASHEDA KHATUN BIBI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
35	<a href="#">WP(C)/5303/2022</a> FIXED	SMT. KALPANA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MS G DEKA (SC,ASLSA)
36	<a href="#">WP(C)/659/2023</a> FIXED	HIRAN MONI DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. K SINGHA (R4-R8) SC, REVENUE
37	<a href="#">WP(C)/1283/2023</a> FIXED	BINA RANI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR MR S ISLAM F K R AHMED MR. S I KHAN	GA, ASSAM
38	<a href="#">WP(C)/1791/2023</a> FIXED	TAIJUDDIN AHMED AND 48 ORS <b>Versus</b> THE GOVT OF ASSAM AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
39	<a href="#">WP(C)/1984/2023</a> FIXED AT 2 P.M	PRANJIT CHALIHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM
40	<a href="#">WP(C)/3639/2023</a> FIXED	TARABANU BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I. MRS. R S CHOUDHURY (R 5) SC, FINANCE
41	<a href="#">WP(C)/4235/2023</a> FIXED	PRABIN BORUAH @ SONOWAL AND 11 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
42	<a href="#">WP(C)/7457/2023</a> FIXED	REJONA BEGUM AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FOREST

43	<a href="#">WP(C)/489/2024</a> FIXED	TULAN CHANDRA MILI AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, PWD ROAD Ms. V HAZARIKA, SC, REV. GA, ASSAM MR R M DAS MR. S K MEDHI (r-9) MR. B GOGOI MR H BARUAH MR S K MEDHI SC, WATER RESOURCE SC, REVENUE
44	<a href="#">WP(C)/1573/2024</a> FIXED	M/S LARUA SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
45	<a href="#">WP(C)/2033/2024</a> FIXED	KALYAN BHATTACHARJEE <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 9 ORS	MR K K MAHANTA (Sr. Advocate) MS T BARUAH MR. M SAIKIA MR. K M MAHANTA	GA, ASSAM MR P UPADHYAY (R- 7,8,9,10) MR A UPADHYAY (R- 7,8,9,10) MS. JYOTI CHETRY (R- 7,8,9,10) SC, GMC SC, REVENUE
46	<a href="#">WP(C)/2865/2024</a> FIXED	SRI DINESH KUMAR SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
47	<a href="#">WP(C)/3111/2024</a> FIXED	ASWINI BORAH <b>Versus</b> THE NATIONAL HIGHWAYS AUTHORITY OF INDIA AND 6 ORS	MR. R BORUAH	GA, ASSAM SC, NHAI SC, REVENUE SC, FINANCE
48	<a href="#">WP(C)/3158/2024</a>	MD. AFTAB ANSARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
49	<a href="#">WP(C)/3283/2024</a> FIXED	RINKUMONI BORDOLOI <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
50	<a href="#">WP(C)/3712/2024</a> FIXED	KANCO TEA AND INDUSTRIES LIMITED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST SC, FINANCE AND TAXATION
51	<a href="#">WP(C)/4083/2024</a> CAVT. NO.07542/024, FIXED	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION, LUMDING DIVISION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S K BEHARA	MR. B SHARMA (FOR CAVEATOR) DY.S.G.I.
<b>ORDERS</b>				
52	<a href="#">WP(C)/5530/2022</a> FIXED	SUKHENDU PAUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR S K BEHARA MR J RAJBONGSHI D ROY	MR. C K S BARUAH SC, RAILWAY MR. ANIX SINGH, SC, IRCTC
53	<a href="#">Cont.Cas(C)/151/2023</a> FIXED AT 2 PM	MD. SAHANUR ALI <b>Versus</b> MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	MR. D SAIKIA MR. S BORA
54	<b>WITH</b> <a href="#">WP(C)/8460/2022</a>	MD SAHANUR ALI <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. S P ROY MS. S KUMARI JYOTISH DAS	SC, GMC
55	<a href="#">Cont.Cas(C)/414/2024</a> FIXED	FAIJUR RAHMAN <b>Versus</b> SUMIT SATTAWAN	MR. R Deka S I AKAND	



56 [WP\(C\)/3861/2024](#)  
FIXED

MAMONI @ MAMANI BAYAN AND 3 ORS  
**Versus**  
STATE OF ASSAM AND 4 ORS

MR. P J SAIKIA, SR. ADV  
MR. R K TALUKDAR  
MR. DITUL DAS  
MS TINLUNG

GA, ASSAM  
SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT

**HEARING**

57 [WP\(C\)/5677/2023](#)  
FIXED

CHAIFUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR S HOQUE  
M ISLAM

SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
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18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Bail Appln./1957/2024</a> B/O	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD A ALI J ALAM	PP, ASSAM
2	<b>WITH</b> <a href="#">Bail Appln./1619/2024</a>	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./2639/2024</a>	SHYAM LAL GUPTA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
4	<a href="#">Bail Appln./2661/2024</a>	SAHIDUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./2672/2024</a>	ABDUL BILAL @ MD ABDUL BILAL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6	<a href="#">Bail Appln./2683/2024</a>	BABUL DAS @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
7	<a href="#">Bail Appln./2685/2024</a>	ADAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
8	<a href="#">Bail Appln./2688/2024</a>	PAWAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
9	<a href="#">Bail Appln./2690/2024</a>	SANJAY RAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM MS P MEDHI	PP, ASSAM
10	<a href="#">Bail Appln./2692/2024</a>	ABDUL HASIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SPECIAL PP ASSAM

11	<a href="#">Bail Appln./2697/2024</a>	KAMALESWAR BORA <b>Versus</b> THE STATE OF ASSAM	MR. D K KOTOKY MR. N BORUAH MR J P CHAUHAN	PP, ASSAM
12	<a href="#">Bail Appln./2698/2024</a>	FAKIR CHAN AKAND <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
13	<a href="#">Bail Appln./2699/2024</a>	ANOWAR HUSSEN @ ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
14	<a href="#">Bail Appln./2700/2024</a>	TAIBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
15	<a href="#">Bail Appln./2701/2024</a>	FARIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
16	<a href="#">Bail Appln./2705/2024</a>	HABIJUR MIYA @ HABIJUL MIYA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
17	<a href="#">Bail Appln./2712/2024</a>	MD. KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

**MOTION**

18	<a href="#">Crl.Pet./671/2024</a> FIXED.	AMAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM
19	<a href="#">Crl.Pet./706/2024</a>	FIRUJ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
20	<a href="#">Crl.Pet./872/2024</a>	MAGBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
21	<a href="#">Crl.Pet./1052/2024</a> FIXED	LOHIT BULBUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D BORA	PP, ASSAM
22	<a href="#">AB/2159/2024</a>	MUFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	<a href="#">AB/2357/2024</a>	RIBUL AHMED @ RIPUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. KAUSAR AHMED T A LASKAR A BORBHUYAN	
24	<a href="#">AB/2358/2024</a>	ZINNATUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
25	<a href="#">AB/2359/2024</a>	ISTAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
26	<a href="#">AB/2360/2024</a>	JELHOQUE ALI MOLLAH @ JEL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
27	<a href="#">AB/2370/2024</a>	VICTOR DAS <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MR D MEDHI MR P SONOWAL	PP, ASSAM
28	<a href="#">AB/2372/2024</a>	SRI PRANAB DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
29	<a href="#">AB/2375/2024</a>	KOHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
30	<a href="#">AB/2379/2024</a>	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

**ADMISSION**

31	<a href="#">Crl.Rev.P./259/2024</a> FIXED	BIKASH BERIA <b>Versus</b> THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
32	<a href="#">Bail Appln./2424/2024</a> PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	HARISH BANSAL <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR J BORAH MR. I DAS MR. INDRAJIT BHUYAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
33	<a href="#">Bail Appln./1953/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONNAT ALI @ ABDUL MONNAT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS G.PURI MD S A MONDAL S A KHAN	MD H R AHMED(R-2) MR. D GOGOI (Amicus Curiae) PP, ASSAM
34	<a href="#">Bail Appln./2087/2024</a> FIXED	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
35	<a href="#">Bail Appln./2110/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	NABIN BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
36	<a href="#">Bail Appln./2447/2024</a> FIXED	JIABUR ALI <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
37	<a href="#">Bail Appln./2449/2024</a> FIXED	THONIBLEAR BASUMATAARY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b>WITH</b>				
38	<a href="#">Bail Appln./2451/2024</a>	ANOWAR HOSSAIN <b>Versus</b> STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	<a href="#">Bail Appln./2450/2024</a> FIXED	MRINAL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. Z ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
40	<a href="#">AB/424/2024</a> FIXED	TARUN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
41	<a href="#">AB/659/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
42	<a href="#">AB/1076/2024</a> FIXED	NOWSAD ALI @ NAUSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
43	<a href="#">AB/1341/2024</a> FIXED	DIBESWAR RAY @ ASHOK RAY <b>Versus</b> THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM
44	<a href="#">AB/1594/2024</a> FIXED	ABBASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
<b>WITH</b>				
45	<a href="#">AB/1458/2024</a>	MD. MOHAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
46	<a href="#">AB/1638/2024</a> FIXED	ANJAN SINGHA <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
47	<a href="#">AB/1676/2024</a> FIXED	NAJRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM

48	<a href="#">AB/1739/2024</a> WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
49	<a href="#">AB/1760/2024</a> FIXED	HAFIZUR RAHAN @ HABIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
50	<a href="#">AB/1797/2024</a> WITH OFFICE NOTE, FIXED	MUJAHID RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	MR J PAYENG(R-2) MR. D GOGOI, Amicus Curiae (R-2) MR S N KRISHNATRAYA(R-2) PP, ASSAM
51	<a href="#">AB/1980/2024</a> FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR S ISLAM	PP, ASSAM
52	<a href="#">AB/2011/2024</a> FIXED	NAZBIDUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
53	<a href="#">AB/2071/2024</a> FIXED	HAYENSA BASUMATARY @ HAINSHA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
54	<a href="#">AB/2106/2024</a> FIXED.	SMTI PAPORI CHOUDHURY BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. K K DEKA MR. D BORA MR. N MAHAJAN MS D RABHA	PP, ASSAM
55	<a href="#">AB/2162/2024</a> FIXED	RAYEJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR A K AHMED MS P KAKATI	PP, ASSAM
<b>ORDERS</b>				
56	<a href="#">Crl.Pet./616/2024</a> WITH LCR 3 FILES(SCANNED COPY), B/O	SARFARAJ AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
57	<a href="#">I.A.(Civil)/2723/2024</a> B/O in W.P.(Crl.)/29/2024	VAN HU BIK AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">W.P.(Crl.)/29/2024</a>	VAN HU BIK AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024

13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Tr.P.(C)/79/2024</a> B/O	JYOTI BORA DAS <b>Versus</b> SHANKAR DAS	MS P DAS LEGAL AID COUNSEL	
2	<a href="#">Tr.P.(C)/82/2024</a>	DR. FARAH HUSSAIN <b>Versus</b> DR. MINHAI AHMED KHAN	MR. M K DAS	
3	<a href="#">CRP/90/2024</a>	SUBALA BALA ROY <b>Versus</b> PRASENJIT BARMAN @ BARMA AND 3 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
4	<a href="#">CRP(IO)/326/2024</a>	SIBCHARAN BARMAN <b>Versus</b> PUNYA BARMAN AND 2 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	
5	<a href="#">CRP(IO)/330/2024</a>	ILA BORA AND ANR <b>Versus</b> BUDHIRAM CHUTIA	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	
6	<a href="#">CRP(IO)/331/2024</a>	MANGAL SARKAR <b>Versus</b> MADAN SARKAR	A I AHMED MR. A.I. AHMED MS B DEVI MR P SAH	
<b>ADMISSION</b>				
7	<a href="#">CRP(IO)/70/2016</a> WITH LCR	HIMADRI DOWERAH <b>Versus</b> RAJIV DUTTA and 3 ORS.	MR.P DAS MR. N K KALITA MR.R TALUKDAR	MR.G RAHUL(R-2) MR.D M NATH R-2
8	<a href="#">CRP/30/2017</a> WITH LCR	SOUTH EAST BUS ASSOCIATION <b>Versus</b> SAFIQUDDIN AHMED and ANR.		MR. P S DEKA MR. B K BHAGAWATI MR.S R GOGOI(R-1) MR. I CHOUDHURY MR.H BARUAH(R-1) MR.N K DEKA(R-1) MS P DAIMARI MS.P BORAH-1 MS K KALITA MRSP R MAHANTA(R-1)
9	<a href="#">CRP/178/2018</a> WITH LCR	DINARAM SAIKIA AND 9 ORS. <b>Versus</b> SIVASAGAR MISING CULTURAL ORGANIZATION	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA

10	<a href="#">CRP(IO)/356/2018</a>	DHANESH SHAH <b>Versus</b> SABITRI DEBI AND 10 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	MR B K MISHRA (R1-R3, R6-R10) MR. S ISLAM (R1-R3, R6- R10) MR A HAWARI (R1-R3, R6- R10)
11	<a href="#">CRP/18/2022</a>	UCO BANK <b>Versus</b> PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MR. B D DEKA MS P SARMAH N CHAUDHURY MR A DEKA
12	<a href="#">Tr.P.(C)/79/2022</a> FIXED	SMTI BINITA THAPA <b>Versus</b> KHEMRAJ THAPA	MR. B C DAS	MR A SAIKIA
13	<a href="#">MACApp./38/2024</a>	ADURI KHATUN AND 2 ORS. <b>Versus</b> SHAJIM UDDIN AND 2 ORS.	MR. A ROSHID	
14	<a href="#">MACApp./359/2024</a> CAVT. NO.06212/024,	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DHANANJAY SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA	K U AHMED MS P SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2199/2024</a> <b>in</b> <a href="#">MACApp./359/2024</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DHANANJAY SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA	K U AHMED MS P SARMA FOR CAVEATOR
15	<a href="#">MACApp./380/2024</a>	BIMAN CHANGMAI <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. B CHETRI MR VINOD BASFOR	
16	<a href="#">MACApp./418/2024</a>	ORIENTAL INSURANCE CO LTD <b>Versus</b> BAYJANTI HAJAM AND 2 ORS (B)	MS. M CHOUDHURY MS. M CHOUDHURY	MR T CHAKRABORTY R GOGOI (R-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2512/2024</a> <b>in</b> <a href="#">MACApp./418/2024</a>	ORIENTAL INSURANCE CO LTD <b>Versus</b> BAYJANTI HAJAM AND 2 ORS (B)	MS. M CHOUDHURY	
17	<a href="#">MACApp./449/2024</a>	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MADHABI DAS AND 5 ORS	MR. K K BHATRA MR. A SAIKIA MS P HAJURI	MR D MONDAL FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2675/2024</a> <b>in</b> <a href="#">MACApp./449/2024</a>	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MADHABI DAS AND 5 ORS	MR. K K BHATRA MR. A SAIKIA MS P HAJURI	MR D MONDAL FOR CAVEATOR
18	<a href="#">MACApp./450/2024</a>	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> PURABI CHETIA @ PURABI BARUAH CHETIA AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2676/2024</a> <b>in</b> <a href="#">MACApp./450/2024</a>	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> PURABI CHETIA @ PURABI BARUAH CHETIA AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
19	<a href="#">MACApp./452/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> AJIT KUMAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
20	<a href="#">MACApp./453/2024</a>	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> DIPALI DEVI AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	<b>WITH</b> <a href="#">I.A.(Civil)/2695/2024</a> <b>in</b> <a href="#">MACApp./453/2024</a>	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> DIPALI DEVI AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
21	<a href="#">MACApp./454/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> JONALI THAKURIA AND 5 ORS	MR. K K BHATTA	



	<b>WITH</b> <a href="#">I.A.(Civil)/2707/2024</a> in <a href="#">MACApp./454/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> JONALI THAKURIA AND 5 ORS	MR. K K BHATTA	
22	<a href="#">MACApp./455/2024</a>	TAZIMUDDIN SK AND ANR <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	
23	<a href="#">MACApp./456/2024</a>	HDFC ERGO GENERAL INSURANCE CO LTD <b>Versus</b> KUHINUR KHATUN AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2722/2024</a> in <a href="#">MACApp./456/2024</a>	HDFC ERGO GENERAL INSURANCE CO LTD <b>Versus</b> KUHINUR KHATUN AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA	
24	<a href="#">MACApp./457/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MAINUL @ MAINUR ALI AND 2 ORS	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2724/2024</a> in <a href="#">MACApp./457/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MAINUL @ MAINUR ALI AND 2 ORS	MR. K K BHATTA	
25	<a href="#">MACApp./458/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> ANITA DAIMARY AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		<b>ORDERS</b>		
26	<a href="#">MACApp./189/2012</a> WITH LCR	KAMALESH MADHESIA <b>Versus</b> M/S UNITED INDIA INSURANCE CO LTD and ANR	MR.S P CHOUDHURY MRB KAUSHIK	MS.M CHOUDHURY(R-1) MR.S DUTTAR-1 MR.C SHARMA(R-1) MS.S THAKURIA(R-1)
27	<a href="#">CRP(IO)/91/2013</a> WITH CRP/272/2013 (D/O), WITH LCR	PARASHNATH UPADHYAYA <b>Versus</b> SMTI SUSHILA DEVI @ SUSHILA SINGH DEVI	MR.R HAZARIKA	MR.A K GUPTA
28	<b>WITH</b> I.A.(Civil)/2249/2021 in <a href="#">CRP/272/2013 (D/O)</a>	ON THE DEATH OF HIRENDRA KUMAR BHATTACHARJEE HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF SUSHIL CHANDRA DAS HIS LEGAL HEIRS USHA RANI DAS AND 7 ORS	MR P KATAKI MR D CHAKRABORTY	MR. M K CHOUDHURY (R-3) MR. A BARKATAKI (R-3) MR P BHARDWAJ (R-3)
29	<a href="#">CRP/456/2015</a> WITH LCR	JAGADISH CHAKRABORTY <b>Versus</b> TULSHI DAS and 6 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR H DAS MR.N K DEKA	
30	<a href="#">CRP/74/2016</a>	MD. ABUL KALAM and 6 ORS. <b>Versus</b> MD. FAZAL HAQUE and 19 ORS.	MR.T ISLAM MS.S KEMPRAI MS.F AHMED	MR.S RAHMAN(R-1, 9&18) MR. N ALAMR-1, 9and18 MR.S U AHMED(R-1, 9&18) MR. G CHAMUAH(R-5&6) MR.T AHMED(R-1, 9&18)
31	<a href="#">CRP/43/2017</a>	M/S. CHANDMARI TEA CO. PVT. LTD. <b>Versus</b> JANO MURA and 8 ORS.	MR.G N SAHEWALLA MS.B SARMA MR.A CHETIA MS.D SWAMI MD.ASLAM	MR.N J DUTTA(R- 5&6) MR.K D SARMA(R- 5&6)
32	<a href="#">MACApp./255/2019</a> (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	MST. MAZIDA BEGUM AND 5 ORS. <b>Versus</b> THE SENIOR DIVISIONAL MANAGER, GENERAL	MR. Z IQBAL	MRS. S ROY (R-1)
33	<a href="#">MACApp./313/2019</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> SMT. KALYANI CHOUDHURY AND 5 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. K K DUTTA DR. UTPALJEET BARUAH

34	<a href="#">I.A.(Civil)/3686/2019</a> in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
	<b>WITH</b> <a href="#">CRP/360/2015</a>	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and 8 ORS.	MR.S R GOGOI MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	MR.B K SARMAR-1TO3 MR.R C PAUL(R-1TO3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3687/2019</a> in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
	<b>WITH</b> <a href="#">I.A.(Civil)/3688/2019</a> in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
35	<a href="#">MACApp./378/2022</a> WITH LCR	UNITED INDIA INSURANCE CO.LTD. <b>Versus</b> KAMALESH GANGULY and 2 ORS	MR.R GOSWAMI MR.I ALAM MS M SAIKIA	MR.S C BISWAS(R-2) MS.B CHOUDHURY(R-1) MR. S SAHU MS.L HAZARIKA(R-2) MS.J DAS(R-1) MR.P BISWAS(R-2) MR.R DEY(R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2067/2022</a> in MACApp./378/2022	UNITED INDIA INSURANCE CO.LTD. <b>Versus</b> KAMALESH GANGULY and 2 ORS	MR.R GOSWAMI MR.I ALAM MS M SAIKIA	MR.S C BISWAS(R-2) MS.B CHOUDHURY(R-1) MR. S SAHU MS.L HAZARIKA(R-2) MS.J DAS(R-1) MR.R DEY(R-2) MR.P BISWAS(R-2)
36	<a href="#">CRP(IO)/408/2023</a>	MOHAN AGARWAL ALIAS MOHAN AGARWALA <b>Versus</b> M/S GTL INFRASTRUCTURE LTD	MR. A R SHOME MR A J GHOSH MR I P CHHETRI	R SARMAH MS M KAKOTY
37	<a href="#">CRP(IO)/277/2024</a> FIXED	BISHTI MONI BORA <b>Versus</b> MADHAB SAIKIA	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR. B. C. BORAH	
38	<a href="#">I.A.(Civil)/2292/2024</a> in MACApp./221/2024 (D/O) in MACApp./221/2024	DIPTI GOGOI AND 2 ORS. <b>Versus</b> PRABIN GOGOI AND ANR,	MR. B CHETRI MR VINOD BASFOR	
39	<a href="#">I.A.(Civil)/2558/2024</a> WITH LCR, B/O in MACApp./40/2024	BARNALI DAS AND 3 ORS. <b>Versus</b> TATA AIG GENERAL INSURANCE CO. LTD. AND ANR	MR N RAY	MR. R GOSWAMI
	<b>WITH</b> <a href="#">MACApp./40/2024</a>	TATA AIG GENERAL INSURANCE CO. LTD. <b>Versus</b> BARNALI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR N RAY (R-4)
40	<a href="#">I.A.(Civil)/2630/2024</a> in CRP(IO)/248/2024	FAKRUL ISLAM AND 2 ORS. <b>Versus</b> ALTAF HUSSAIN TAPADAR,	MR H R A CHOUDHURY MR F U BARBHUIYA( MR. R A CHOUDHURY MS S DAS	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR N HAQUE
	<b>WITH</b> <a href="#">CRP(IO)/248/2024</a>	ALTAF HUSSAIN TAPADAR <b>Versus</b> FAKRUL ISLAM AND 2 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	MR H R A CHOUDHURY(R- 1,2,3) MR F U BARBHUIYA(R- 1,2,3) MR. R A CHOUDHURY(R- 1,2,3) MS S DAS(R-1,2,3)
41	<a href="#">I.A.(Civil)/2634/2024</a> in MACApp./6868/2024	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MANIKA SAIKIA AND 6 ORS	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">MACApp./6868/2024</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MANIKA SAIKIA AND 6 ORS F	MR. K K BHATTA	

	<b>WITH</b> <a href="#">I.A.(Civil)/6869/2024</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MANIKA SAIKIA AND 6 ORS F	
	<b>WITH</b> <a href="#">I.A.(Civil)/6871/2024</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MANIKA SAIKIA AND 6 ORS F	
42	<a href="#">I.A.(Civil)/2663/2024</a> in MACApp./9096/2024	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> ASMA KHATUN AND 8 ORS	MR. S K GOSWAMI MR. R SHARMA
	<b>WITH</b> <a href="#">MACApp./9096/2024</a> (Filing Number)	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> ASMA KHATUN AND 8 ORS A	MR. R SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/9098/2024</a> (Filing Number)	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> ASMA KHATUN AND 8 ORS A	MR. R SHARMA
43	<a href="#">I.A.(Civil)/2688/2024</a> in MACApp./9373/2024	APARAJIT PHUKAN BORAH @ APARAJITA PHUKAN AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI
	<b>WITH</b> <a href="#">MACApp./9373/2024</a> (Filing Number)	APARAJIT PHUKAN BORAH @ APARAJIT PHUKAN AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA
44	<a href="#">I.A.(Civil)/2689/2024</a> in MACApp./9136/2024	RENUKA CHETIA AND 2 ORS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI
	<b>WITH</b> <a href="#">MACApp./9136/2024</a> (Filing Number)	RENUKA CHETIA AND 2 ORS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO LTD AND 2 ORS F	MR. A R AGARWALA
45	<a href="#">I.A.(Civil)/2690/2024</a> in MACApp./9036/2024	ANKUR THAKURIA <b>Versus</b> RANJIT KUMAR SAIKIA AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI
	<b>WITH</b> <a href="#">MACApp./9036/2024</a> (Filing Number)	ANKUR THAKURIA <b>Versus</b> RANJIT KUMAR SAIKIA AND 2 ORS F	MR. A R AGARWALA
46	<a href="#">I.A.(Civil)/2691/2024</a> in MACApp./7854/2024	ANKUR KANTI SARKAR <b>Versus</b> ILYACH ALI @ ILIAS ALI AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI
	<b>WITH</b> <a href="#">MACApp./7854/2024</a> (Filing Number)	ANKUR KANTI SARKAR <b>Versus</b> ILYACH ALI @ ILIAS ALI AND ANR F	MR. A R AGARWALA
47	<a href="#">I.A.(Civil)/2692/2024</a> in MACApp./9724/2024	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MANNA CHOUHAN AND 2 ORS	MR T KALITA MR. A KAKATI
	<b>WITH</b> <a href="#">MACApp./9724/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MANNA CHOUHAN AND 2 ORS A	MR T KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/9727/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MANNA CHOUHAN AND 2 ORS A	MR T KALITA

48 [I.A.\(Civil\)/2728/2024](#)  
in [MACApp./7100/2024](#)

BAJAJ ALLIANZ GENERAL INSURANCE  
COMPANY LTD

MR. P M TALUKDAR  
MR. R BAISHYA

**Versus**

HACHANA BEGUM @ HACHNA BEGUM  
AND 3 ORS

**WITH**

[MACApp./7100/2024](#)  
(Filing Number)

BAJAJ ALLIANZ GENERAL INSURANCE  
COMPANY LTD

MR. P M TALUKDAR

**Versus**

HACHANA BEGUM @ HACHNA BEGUM  
AND 3 ORS H

**WITH**

[I.A.\(Civil\)/8606/2024](#)  
(Filing Number)

BAJAJ ALLIANZ GENERAL INSURANCE  
COMPANY LTD

MR. P M TALUKDAR

**Versus**

HACHANA BEGUM @ HACHNA BEGUM  
AND 3 ORS H

**STAY MATTERS**

49 [Tr.P.\(C\)/34/2021](#)

SMT. KABITA SONOWAL

MR A K RAI  
MS G BORA

MR. S ISLAM  
MR A HAWARI

**Versus**

SARBANANDA SONOWAL

50 [CRP/15/2023](#)

MUSTT SAKHINA KHATOON AND 7 ORS

MR Z MUKIT  
MR. A SATTAR  
S CHOUDHURY  
G IMTIAZ

MS. S G BARUAH (R1(a) .  
2,4,6,8,9))  
MR. B BORGHAIN (R1(a) .  
2,4,6,8,9)  
MR B SAIKIA (R1(a) .  
2,4,6,8,9)

**Versus**

MOHD ATIKUL ISLAM AND 19 ORS

51 [CRP\(IO\)/265/2024](#)

KINGSHUK ADHIKARI

MR. S K GHOSH  
MS F AHMED

**Versus**

DALIA ADHIKARI

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/2725/2024</a> in WP(C)/7635/2022	KHANDAKAR JIYAUH RAHMAN <b>Versus</b> AJIT KUMAR NATH AND ORS	MR S BORTHAKUR MR. D GOGOI MR. A NAYAK	MR. K N CHOUDHURY MR. U K DAS SC, FOREST
	<b>WITH</b> <a href="#">WP(C)/7635/2022</a>	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
2	<b>WITH</b> <a href="#">WP(C)/7645/2022</a>	ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
<b>ADMISSION</b>				
3	<a href="#">WP(C)/3344/2016</a> FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAJN SC, PWD ROADS
	<b>WITH</b> <a href="#">I.A.(Civil)/442/2016</a> in WP(C)/3344/2016	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAJN SC, PWD ROADS
4	<b>WITH</b> <a href="#">WP(C)/395/2016</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAJN SC, PWD (ROADS)
5	<a href="#">WP(C)/6224/2018</a>	NAZMUL KHAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	<b>WITH</b> <a href="#">I.A.(Civil)/1211/2020</a> in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. <b>Versus</b> NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY

6	<b>WITH</b> <a href="#">WP(C)/1330/2024</a>	NAZMUL KHAN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM MR. N J GOGOI(SC, ASAMB) SC, GMC SC, AGRI. DEPARTMENT
7	<a href="#">WP(C)/8760/2018</a> CAVT. NO.1282/2018 WITH LCR	HAREKRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G JALAN MR. N DAS	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, REVENUE
8	<b>WITH</b> <a href="#">Crl.Pet./1034/2015</a>	PRABIR BISWAS and 3 ORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.M MAHANTA	PP, ASSAM
9	<b>WITH</b> <a href="#">WP(C)/804/2016</a>	ANANDA BISWAS NAMASUDRA and 24 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MS. B BAISHYA MR A K RAI MR. R P N SINGH	MR. G N SAHEWALLA(R- 4-7) GA, ASSAM MR. S BANIK(R- 4-7) MS. B SARMA(R- 4-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/776/2019</a> in WP(C)/804/2016	NATIONAL BOARDS LIMITED <b>Versus</b> ANANDA BISWAS (NAMASUDRA) AND 31 ORS		MR. S P ROY MR. A TALUKDAR MR. R P N SINGH MR A K RAI
10	<b>WITH</b> <a href="#">WP(C)/7827/2018</a>	JOGESWAR HALOI AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BHARALI MR S ALI MR. R BARUAH MR. A AHMED MR P SAH MR. A IQBAL	GA, ASSAM MR. S BANIK (R-6) MR. N BORUAH MR. N BORUAH MR. R PHUKAN MR. M KATAKI (R5) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1876/2020</a> in WP(C)/7827/2018	PRABIR BISWAS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. N BORUAH MR. R PHUKAN	SC, REVENUE SC, REVENUE
11	<b>WITH</b> <a href="#">WP(C)/430/2019</a>	UTPAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
12	<b>WITH</b> <a href="#">WP(C)/433/2019</a>	NAYAN CH. SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
13	<b>WITH</b> <a href="#">WP(C)/2281/2019</a>	PRAKASH CHETRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	S ALI MR. N BHARALI MR. A.I. AHMED	GA, ASSAM SC, REVENUE
14	<b>WITH</b> <a href="#">WP(C)/3461/2019</a>	NATIONAL BOARDS LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KATAKI	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/118/2019</a> FIXED	JAYANTA NATH AND 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/5703/2019</a>	M/S INDIA CARBON LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I. SC, I O C
17	<b>WITH</b> <a href="#">WP(C)/3880/2019</a>	M/S. GUWAHATI CARBON LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. A DAS MS. M DEVI	MR. C K S BARUAH ASSTT.S.G.I. SC, I O C

18	<b>WITH</b> <a href="#">WP(C)/3882/2019</a>	M/S INDIA CARBON LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MD. ASLAM	MS J SARMAH ASSTT.S.G.I. SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/2465/2019</a> <b>in</b> WP(C)/3882/2019	PETRO CARBON AND CHEMICALS PVT LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR N DUTTA MR. P N GOSWAMI MR K KHANNA MR. S NEOGI	MR G N SAHEWALLA MS. S. TODI SC. CGSC SC, I O C
19	<b>WITH</b> <a href="#">WP(C)/3883/2019</a>	M/S CARBON RESOURCES PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MR H K SARMA MR. A CHETIA MD. ASLAM	MR. D K SARMAH MS J SARMAH ASSTT.S.G.I. SC, I O C
20	<b>WITH</b> <a href="#">WP(C)/5660/2019</a>	M/S GUWAHATI CARBON LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS. M DEVI MR A DAS	MR. D K SARMAH MR. N DEKA ASSTT.S.G.I. SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/2692/2019</a> <b>in</b> WP(C)/5660/2019	PETRO CARBON AND CHEMICALS PVT LTD <b>Versus</b> M/S GUWAHATI CARBON LTD. AND 8 ORS	MR K KHANNA	MR. K N CHOUDHURY C.G.C. MS. M DEVI MR A DAS
21	<a href="#">WP(C)/7563/2019</a>	AGNIPA ENERGO PVT. LTD. AND ANR. <b>Versus</b> THE SERIOUS FRAUD INVESTIGATION OFFICE AND 4 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P. HAZARIKA MR. H. S. BORAH MR. A. DUTTA MR. A. DHANUKA ASSTT.S.G.I.
22	<b>WITH</b> <a href="#">WP(C)/7664/2019</a>	AGNIPA ENERGO PVT. LTD. AND 3 ORS. <b>Versus</b> THE BANK OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A. GANGULY MR. A. DUTTA MR. A. DHANUKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2026/2020</a> <b>in</b> WP(C)/7664/2019	BANK OF INDIA AND 3 ORS. <b>Versus</b> AGNIPA ENERGO PVT. LTD. AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. R DUBEY
23	<a href="#">WP(C)/1487/2021</a> B/O	BIJON KUMAR DAS AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N HOQUE MR H R CHOUDHURY	GA, ASSAM MR. U K GOSWAMI (R NOS. 1,3,4) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
24	<a href="#">WP(C)/2124/2022</a> FIXED	SUNTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
25	<a href="#">WP(C)/2594/2022</a> FIXED	M/S VINAYAK LOGISTIC AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. K P MAHESWARI MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
26	<a href="#">WP(C)/4240/2022</a>	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
27	<a href="#">WP(C)/5075/2022</a> FIXED	DIPIKA RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
28	<a href="#">WP(C)/5205/2022</a>	PREMUSH DAIMARY <b>Versus</b> THE BODOLAND TERRITORAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD



29	<a href="#">WP(C)/5273/2022</a>	ABU SHEIKH @ ABU SHAMA CHOUDHURY AND 38 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR R A AHMED	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/5296/2022</a>	DEBASHISH GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B KAUSHIK MR. P BORAH MR GAURAV R DUTTA	GA, ASSAM SC, G M D A SC, GMC
31	<a href="#">WP(C)/5356/2022</a>	HIRA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
32	<a href="#">WP(C)/7651/2022</a>	HALADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A HUSSAIN MR G U AHMED	GA, ASSAM SC, APDCL
33	<a href="#">WP(C)/1692/2023</a>	UTTAM KUMAR DUTTA AND 3 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
34	<a href="#">WP(C)/3723/2023</a>	ALL DARRANG DISTRICT MAIMAL DEVELOPMENT ASSOCIATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC
35	<a href="#">WP(C)/3812/2023</a>	KHANDAKAR JIYAU RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	MR. S BANIK MS F BEGUM SC, FOREST
36	<a href="#">WP(C)/5402/2023</a>	KHANDAKAR JIYAU RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI SC, FOREST
37	<a href="#">WP(C)/6018/2023</a> FIXED	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
38	<a href="#">WP(C)/319/2024</a> FIXED	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
<b>WITH</b>				
39	<a href="#">WP(C)/6053/2023</a>	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
40	<a href="#">WP(C)/901/2024</a>	ABDUL BACHIT <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE
41	<a href="#">WP(C)/1794/2024</a> FIXED	NABA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
42	<a href="#">WP(C)/1825/2024</a> CAVT. NO.03012/024, FIXED	MILI CHAUDHURY HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
43	<a href="#">WP(C)/1953/2024</a>	BISWAJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. N ALAM (R-6) SC, REVENUE
<b>BAIL HEARING (BA)</b>				
44	<a href="#">Bail Appln./293/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
<b>BAIL HEARING</b>				
45	<a href="#">AB/1038/2024</a> WITH OFFICE NOTE, FIXED	SRI PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR W R MEDHI( NAYAN JYOTI DEKA (I/O)) PP, ASSAM
46	<a href="#">AB/1339/2024</a> BA 1473/2024(D/O), FIXED	MINAKSHI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM



47	<a href="#">AB/1806/2024</a> WITH OFFICE NOTE, FIXED	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MR. T AHMED MD A S ALI MR S HUSSAIN	PP, ASSAM
48	<b>WITH</b> <a href="#">AB/2002/2024</a>	JOHIRAN BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
49	<a href="#">AB/1918/2024</a> FIXED	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
50	<a href="#">AB/2103/2024</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">WP(C)/725/2015</a> FIXED	PRASHANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MRM R ADHIKARI MR.C K S BARUAH MR.T N SRINIVASAN	MR.S C KEYAL GA, ASSAM(R1,3-6) MR. B SARMA C.G.S.C.(R2) ASSTT.S.G.I.
52	<a href="#">WP(C)/6172/2018</a>	ABDUL MALIK LASKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JUNM LASKAR MR. A AHMED	GA, ASSAM
53	<a href="#">WP(C)/5292/2020</a>	KAMAL KISHORE KANOO <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.
54	<a href="#">WP(C)/5568/2021</a>	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
55	<a href="#">Cont.Cas(C)/145/2023</a> FIXED	ZEETENDRA SALAI <b>Versus</b> MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
56	<a href="#">WP(C)/232/2023</a>	M/S ISHANT ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	DY.S.G.I. SC, WATER RESOURCE
57	<a href="#">WP(C)/3709/2023</a>	TARALA DAS <b>Versus</b> GAIL (INDIA) LIMITED AND 4 ORS	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM SC, GAIL
58	<a href="#">WP(C)/6842/2023</a>	DEBENDRA BASUMATARY AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
59	<a href="#">Cont.Cas(C)/2/2024</a>	TURESWAR SAIKIA AND 4 ORS. <b>Versus</b> PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1 ) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)
60	<a href="#">MC/56/2024</a> WITH WP(C)/5817/2023 (D/O), WP(C)/5820/2023 (D/O) in WP(C)/5817/2023 <b>WITH</b>	PRADEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS P GUPTA	GA, ASSAM
61	<a href="#">MC/55/2024</a>	PRADEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS .	MS P GUPTA	GA, ASSAM
62	<a href="#">Cont.Cas(C)/292/2024</a> FIXED	NALINA T, <b>Versus</b> PRABHU NARAYAN SINHA AND 5 ORS.	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA K BHARALI	

63	<a href="#">I.A.(Civil)/753/2024</a> in WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K P PATHAK MR. K P PATHAK	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/4040/2011</a>	DWIJENDRA MOHAN GOSWAMI and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR. K P PATHAK	GA, ASSAM MR.B C TALUKDAR MR.B C TALUKDAR MR. B SARMA MR. PRADIP KUMAR KALITA (R7)
64	<b>WITH</b> <a href="#">WP(C)/1229/2013</a>	DWIJENDRA MOHAN GOSWAMI and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR.D DEKA MR. K P PATHAK	GA, ASSAM MS.BITHIKA DAS MR.N BHNU PRATAP SINGHA MR.DEVASHIS BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT MR.S CHAKRABARTY(R-8(1),8(2)&8(3))
65	<a href="#">I.A.(Civil)/895/2024</a> in WP(C)/7815/2015	DR. JADAV CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	MR. B CHOUDHURY SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/7815/2015</a>	DR. BHABESH KR. DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MS. B CHOUDHURY MR. D CHOUDHURY	MR J ABEDIN (R-7) GA, ASSAM (R-4,5) MR B C TALUKDAR (r-8) MR R SINGHA MR. K I MAZUMDER(R-7) MR. B CHANDA (R-7) MS. S SARMAH MR K TALUKDAR (r-8) MS. I DUTTA SC, HEALTH
66	<a href="#">I.A.(Civil)/984/2024</a> IN WP(C) 5578/15 (D/O) in WP(C)/5578/2015	MANTU TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA and ANR.	G UDDIN P ADHIKARI MR A K AZAD	
	<b>WITH</b> <a href="#">MC/22/2024</a>	MANTU TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA and ANR.	G UDDIN P ADHIKARI MR A K AZAD	
67	<a href="#">I.A.(Civil)/1192/2024</a> in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/7805/2022</a>	M/S HOTEL GATEWAY GRANDEUR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
68	<a href="#">WP(C)/1427/2024</a> FIXED	MINA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4598/2023</a>	MINA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM MR. J K GOSWAMI MR D J BORO
70	<a href="#">I.A.(Civil)/2073/2024</a> FIXED in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION

**WITH**  
[WP\(C\)/4185/2023](#)

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY AND  
5 ORS.

PETITIONER IN PERSON

MR D MAHANTA (R-7)  
MR. D GOGOI (R-5)  
MR. R BORA (R-5)  
MR. I BORTHAKUR (R-5)  
SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/151/2024](#)  
in WP(C)/4185/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY AND  
6 ORS.

PETITIONER IN PERSON

SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2579/2024](#)  
in WP(C)/4185/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY AND  
5 ORS.

PETITIONER IN PERSON  
PETITIONER IN PERSON

SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2580/2024](#)  
in WP(C)/4185/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY AND  
5 ORS.

PETITIONER IN PERSON  
PETITIONER IN PERSON

SC, IRRIGATION

71 **WITH**  
[WP\(C\)/6431/2023](#)

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY,  
IRRIGATION AND 6 ORS

MR. P K BHATTACHARJEE

MR D MAHANTA (r-7)  
SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2401/2024](#)  
in WP(C)/6431/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY,  
IRRIGATION AND 6 ORS 7ORS

PETITIONER IN PERSON

SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2581/2024](#)  
in WP(C)/6431/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY,  
IRRIGATION AND 6 ORS

PETITIONER IN PERSON

SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2681/2024</a> B/O	PRAVEER MOHAN VERMA <b>Versus</b> THE CENTRAL BUREAU OF INVSETIGATION	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY FARIDUL AMIN	SC, CBI
2	<a href="#">Bail Appln./2686/2024</a>	SMT. DIPALI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
3	<a href="#">Bail Appln./2711/2024</a>	MD ABU HANIFA @ HANIFA <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4	<a href="#">Bail Appln./2713/2024</a>	MOSTAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Rev.P./346/2024</a>	SONIT BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HASAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
6	<a href="#">Crl.Rev.P./347/2024</a>	SUREN KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/847/2024</a> <b>in</b> Crl.Rev.P./347/2024	SUREN KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
7	<a href="#">Crl.Pet./855/2024</a>	IBRAHIM ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
8	<a href="#">Crl.Pet./1097/2024</a>	ABED ALI SARKAR AND 10 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
9	<a href="#">Crl.Pet./1098/2024</a>	SYONGKIRI RONGPHAR @ SYOUNGKIRI RONGPHAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM

10	<a href="#">Crl.Pet./1099/2024</a>	KAMAL ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
11	<a href="#">Crl.Pet./1100/2024</a>	JAHUR UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H MAHMUD MR S ISLAM	PP, ASSAM
12	<a href="#">Crl.Pet./1102/2024</a>	SANKAR PAUL @ SANKAR PAUL <b>Versus</b> PUNYA BORAH AND ANR	MS. G BORAH	PP, ASSAM
13	<a href="#">Crl.Pet./1103/2024</a>	MD. ARIF @ ALBERT <b>Versus</b> MUKTA MUKHERJEE AND ANR	MR. N HOQUE MD. S HUDA MR. N AHMED MR. KHAIRUL ISLAM	PP, ASSAM
14	<a href="#">Crl.Pet./1107/2024</a>	SHAMINUL AKTAR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
15	<a href="#">Crl.Pet./1108/2024</a>	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
16	<a href="#">Crl.Pet./1109/2024</a>	PRIYANKA BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	PP, ASSAM
17	<a href="#">AB/2281/2024</a> FIXED	BABULAL LAKRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
18	<a href="#">AB/2361/2024</a>	HOBIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
19	<a href="#">AB/2367/2024</a>	CHANDAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
20	<a href="#">AB/2373/2024</a>	AJAY DAS @ PANIRAM <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
21	<a href="#">AB/2374/2024</a>	SONABOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
22	<a href="#">AB/2377/2024</a>	JITUL BHARGAV @ JITUL BHARGAB SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
23	<a href="#">AB/2378/2024</a>	SUNNY KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
<b>ADMISSION</b>				
24	<a href="#">Crl.Pet./244/2021</a> WITH LCR 1 FILE(SCANNED COPY)	KAMRUL HOQUE <b>Versus</b> JUHERA BEGUM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	DR. B AHMED (r-1) MR. N HAQUE (r-1) MR. A K AZAD (r-1) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
25	<a href="#">Bail Appln./955/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HASIM <b>Versus</b> THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
26	<a href="#">Bail Appln./1423/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
27	<a href="#">Bail Appln./1744/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRASENJIT NAMA <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM

28	<a href="#">Bail Appln./2007/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	UTTAM CHAKRABORTY <b>Versus</b> UNION OF INDIA	N CHAUDHURY MR. A BORPUZARI MR A DEKA	SC, NCB
29	<a href="#">Bail Appln./2129/2024</a> FIXED	AYUB ALI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU H YEASMIN	PP, ASSAM
30	<a href="#">Bail Appln./2373/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AJIT NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
31	<a href="#">Bail Appln./2509/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAM KUMAR BIN <b>Versus</b> THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM
32	<a href="#">Bail Appln./2556/2024</a> FIXED	IMAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
33	<a href="#">Bail Appln./2574/2024</a> FIXED	BHASKAR JYOTI CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI M S BAISHYA MR. JITU SAIKIA	PP, ASSAM

**BAIL HEARING**

34	<a href="#">AB/899/2024</a> FIXED	MOJAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
35	<a href="#">AB/1809/2024</a> FIXED	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
36	<a href="#">AB/1833/2024</a> FIXED	RABINDRA KR. CHANGKAKATI @ ROBIN CHANGKAKATI AND 3 ORS. <b>Versus</b> STATE OF ASSAM	MR. M DUTTA MR. A BORUA MR K M BORA	PP, ASSAM
37	<a href="#">AB/1859/2024</a> WITH OFFICE NOTE, FIXED	VALLEPU SRINIVASULU <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA PP, ASSAM
38	<a href="#">AB/1998/2024</a> FIXED	SWAPAN EAKA <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
39	<a href="#">AB/2009/2024</a> B/O	MOHOR ALI @ MOHOR ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
40	<a href="#">AB/2014/2024</a> FIXED	HIMAKSHI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
41	<a href="#">AB/2036/2024</a> FIXED	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
42	<a href="#">AB/2151/2024</a> FIXED	TUSHAR SINGLA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR PRAKASH BORAH	PP, ASSAM
43	<a href="#">AB/2191/2024</a> WITH OFFICE NOTE, FIXED	GUPESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA	PP, ASSAM
44	<a href="#">AB/2198/2024</a> FIXED	NAIBAR HOSSAIN <b>Versus</b> THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD	PP, ASSAM
45	<a href="#">AB/2213/2024</a> FIXED	ASADUL HAQUE @ ASADUL ALI <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM

46	<a href="#">AB/2214/2024</a> FIXED	MUJAMAL HUSSAIN ALIAS MUJAMIL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
47	<a href="#">AB/2215/2024</a> FIXED	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
48	<a href="#">AB/2216/2024</a> FIXED	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
49	<a href="#">AB/2220/2024</a> FIXED	REZABUL HOQUE @ REZABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
50	<a href="#">AB/2289/2024</a> FIXED	NATHNEAL KONDPAN @ NATHANIAL KONDOPA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A BORAH MS. J GHOSH	PP, ASSAM

**ORDERS**

51	<a href="#">Crl.L.P./34/2024</a> in CrI.A./7926/2024	MD AIBOR ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MR. W A SHEIKH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./7926/2024</a> (Filing Number)	MD AIBOR ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS F	MR. M A SHEIKH	
	<b>WITH</b> <a href="#">I.A.(Crl.)/844/2024</a>	MD AIBOR ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MR. W A SHEIKH	PP, ASSAM
52	<a href="#">I.A.(Crl.)/161/2024</a> WITH LCR 4 FILES in CrI.A./48/2024	PABITRA RABHA @ KALYAN RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./48/2024</a>	PABITRA RABHA @ KALYAN RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
53	<a href="#">Crl.Pet./1002/2024</a> FIXED	AJIT PRASAD SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024

15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[THIS BENCH WILL SIT AT 10:30 AM

**THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA  
AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES  
AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL  
DIVISION BENCH, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2472/2024</a> WITH OFFICE NOTE, FIXED	PANKAJ KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
2	<a href="#">Bail Appln./2652/2024</a>	MIJANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM,	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
3	<a href="#">Bail Appln./2691/2024</a>	AMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">AB/2169/2024</a>	MD BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./695/2024</a> WITH CASE RECORD(SCANNED COPY)	KAZI ALAUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
6	<a href="#">Bail Appln./1322/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. MANJIL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
7	<a href="#">Bail Appln./2123/2024</a>	CHABITALLAH ALI @ SABIDULLAH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. R KONWAR	PP, ASSAM
8	<a href="#">Bail Appln./2152/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
9	<a href="#">Bail Appln./2208/2024</a>	ANOWAR ALI SK @ MITHUN <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR M RANA	PP, ASSAM

10	<a href="#">Bail Appln./2347/2024</a> FIXED	MUKRUNG TERANG AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
<b>BAIL HEARING</b>				
11	<a href="#">AB/829/2024</a>	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	<a href="#">AB/1150/2024</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
13	<a href="#">AB/1298/2024</a> AB 911/2024(D/O),	ATOWAR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
<b>WITH</b>				
14	<a href="#">AB/1460/2024</a>	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
15	<a href="#">AB/1648/2024</a>	APURBA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM MR K JAIN S A BAKHTIAR	PP, ASSAM
16	<a href="#">AB/1792/2024</a>	BIPUL ADHIKARY <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MS. JAYA SAIKIA	PP, ASSAM
17	<a href="#">AB/1872/2024</a>	MODAN BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR B. PATHAK MR. P K GOGOI	PP, ASSAM
18	<a href="#">AB/1915/2024</a>	JAHANGIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL	PP, ASSAM
19	<a href="#">AB/1930/2024</a>	MD MONOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
20	<a href="#">AB/2017/2024</a>	MRINAL GHOSH AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
21	<a href="#">AB/2155/2024</a> FIXED	GOLAPFUL NESSA ALIAS GOLAP FULI <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
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11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024

15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Crl.A./392/2023</a> 1 Y 1 M 6 D :(AT 10:30 AM)	MD. MANIRUT JAMAN @ MONI <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./2512/2024</a>	ABIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J BHARALI MS. M DEY	PP, ASSAM
3	<a href="#">Bail Appln./2516/2024</a>	MD DILWAR KHAN @ MD DILBAR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KAUR	PP, ASSAM
4	<a href="#">Bail Appln./2590/2024</a>	ABUL HUSSAIN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./2608/2024</a> WITH OFFICE NOTE, FIXED	TARIK AZIZ <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
6	<a href="#">Bail Appln./2662/2024</a>	JAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	<a href="#">Bail Appln./2684/2024</a>	KARUNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
8	<a href="#">Bail Appln./2689/2024</a>	MAHSIN KHAN @ MOHSEN KHAN <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
9	<a href="#">Bail Appln./2696/2024</a>	MOFIZUUDIN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN	PP, ASSAM
10	<a href="#">Bail Appln./2703/2024</a> B/O	BIJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
11	<a href="#">Bail Appln./2708/2024</a>	KHOBIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM

12	<a href="#">Bail Appln./2709/2024</a>	MD MOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
13	<a href="#">Bail Appln./2710/2024</a>	KHANDAKAR SOFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM

**MOTION**

14	<a href="#">Tr.P.(CrI.)/35/2024</a>	SUCHITRA BAUL <b>Versus</b> SAMAR KANTI BAUL AND 4 ORS	MR. K A MAZUMDER MR E AHMED S A ISLAM	PP, ASSAM
15	<a href="#">CrI.Pet./1093/2024</a> B/O	SHAKTI KUMAR BARI <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P SHARMA P ADHIKARI	PP, ASSAM
16	<a href="#">CrI.Pet./1104/2024</a>	AMDADUL HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR B B NARZARY R DEB V KHAKHALARY	PP, ASSAM
17	<a href="#">CrI.Pet./1105/2024</a>	RAMESH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N NASRIN MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
18	<a href="#">CrI.Pet./1106/2024</a>	SOUMENDU HAZRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	PP, ASSAM
19	<a href="#">AB/2212/2024</a>	ABDUL RASHID @ ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	<a href="#">AB/2356/2024</a>	ASHADUL ALOM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
21	<a href="#">AB/2365/2024</a>	HASSINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
22	<a href="#">AB/2366/2024</a>	ABDUL WAHAB <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
23	<a href="#">AB/2369/2024</a>	SUSUMAN DUTTA @ NEHAL DUTTA <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
24	<a href="#">AB/2376/2024</a>	MD NAZRUL ISLAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
25	<a href="#">AB/2380/2024</a>	ISMAIL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
26	<a href="#">AB/2381/2024</a>	GITAMONI KALITA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM

**ADMISSION**

27	<a href="#">CrI.A./56/2024</a>	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/204/2024</a> <b>in</b> CrI.A./56/2024	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM

**BAIL HEARING (BA)**

28	<a href="#">Bail Appln./2229/2024</a> WITH OFFICE NOTE,	ATAUR RAHMAN @ ATHWAR RAHMAN <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
29	<a href="#">Bail Appln./2266/2024</a> WITH OFFICE NOTE	DEBEN SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
30	<a href="#">Bail Appln./2306/2024</a> WITH OFFICE NOTE	MD SHUHUD AHMED LASKAR <b>Versus</b> N.C.B.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
31	<a href="#">Bail Appln./2315/2024</a> FIXED	AZIM UDDIN AHMED ALIAS AJIM UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<b>WITH</b>				
32	<a href="#">Bail Appln./2515/2024</a>	SOBUR UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
33	<a href="#">Bail Appln./2465/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AFLAJUR RAHMAN @ ABZALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
34	<a href="#">Bail Appln./2551/2024</a> FIXED	SAJEL ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
35	<a href="#">Bail Appln./2572/2024</a> FIXED	NAWEEN KUMAR MISHRA <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
36	<a href="#">Bail Appln./2584/2024</a> FIXED	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	<a href="#">Bail Appln./2585/2024</a> FIXED	SAHID ALI <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
38	<a href="#">Bail Appln./2601/2024</a> FIXED	TOHIJUDDIN @ TOFIJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR. R KONWAR MR. J PATOWARI	PP, ASSAM
39	<a href="#">Bail Appln./2614/2024</a> FIXED	SAIFUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
40	<a href="#">AB/3701/2023</a> FIXED	BIKASH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
41	<a href="#">AB/25/2024</a> FIXED	UTTAM CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
42	<a href="#">AB/1086/2024</a> FIXED	ABU SHAMA @ ABU SHAMA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
43	<a href="#">AB/2027/2024</a> FIXED	ATUL TAMULY <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
44	<a href="#">AB/2150/2024</a> FIXED	TUSHARSEN DEKA @ RANA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D K HALOI MR. M KALITA	PP, ASSAM
45	<a href="#">AB/2221/2024</a> FIXED	MUIN CHOUDHURY ALIAS MUNNA CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR A MALEK	PP, ASSAM
<b>WITH</b>				
46	<a href="#">Bail Appln./2529/2024</a>	YEAJUL CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR A MALEK	PP, ASSAM

47	<a href="#">AB/2227/2024</a> FIXED	SATYEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
48	<a href="#">AB/2240/2024</a> FIXED	REJAUL KARIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM

**ORDERS**

49	<a href="#">I.A.(CrI.)/790/2023</a> WITH LCR FOUR FILES. <b>in</b> CrI.A./322/2023	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./322/2023</a>	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
50	<a href="#">CrI.Pet./978/2023</a>	PRAMIR GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
51	<a href="#">I.A.(CrI.)/778/2024</a> AB 892/2024(D/O) <b>in</b> AB/892/2024	SRI SANDEEP GARODIA <b>Versus</b> PRAKASH AGARWALA	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
52	<a href="#">I.A.(CrI.)/837/2024</a> AB 501/2024(D/O), WITH CASE RECORD(SCANNED COPY) <b>in</b> AB/501/2024	ABDUL KASEM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">WP(C)/3880/2017</a> BY SLIP	MEHJABIN KHABIR HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
2	<a href="#">WP(C)/4419/2021</a> BY SLIP	KALYAN KUMAR PATHAK <b>Versus</b> STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS	MR. T DEURI MS T WAPANGLA	GA, ASSAM
3	<a href="#">WP(C)/6415/2023</a> BY SLIP	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM SC, P H E
<b><u>ADMISSION</u></b>				
4	<a href="#">WP(C)/2185/2020</a> BY SLIP	BISHAKHA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
5	<b>WITH</b> <a href="#">WP(C)/2183/2020</a>	MALLIKA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
6	<b>WITH</b> <a href="#">WP(C)/2184/2020</a>	DIPIKA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
	<b>WITH</b> <a href="#">I.A.(Civil)/2433/2024</a> in WP(C)/2184/2020	BIKASH BUCHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM DY.S.G.I. SC, INCOME TAX



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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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21)	MR. P P BARUAH	13-09-2024	To	20-09-2024



# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[DAILY CAUSE LIST]

[ FOR MONDAY THE 9<sup>TH</sup> DAY OF SEPTEMBER, 2024 ]

[AT 10:30 AM]

BEFORE

**HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA**

[COURT NO: 24]

[COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT]

## JUDGMENT

- |    |  |   |  |              |
|----|--|---|--|--------------|
| 1. | CRL.PET. 5/2021  | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>SASHIMONGLA JAMIR<br>TEMJENCHILA AIER | GOVT ADV NL  |
|    | <b>WITH</b><br>I.A.(CRL.) 5/2022<br>IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE  |              |
|    | <b>WITH</b><br>I.A.(CRL.) 9/2022<br>IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE  | GOVT ADV NL  |
| 2. | CRL.PET. 27/2022                                       | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>VIKHONO KISO                          | GOVT ADV NL  |
| 3. | W.P.(CRL.) 11/2022                                     | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>VIKHONO KISO                          | PP, NAGALAND |